

विदेश व्यापार महानिदेशालय डीईएस- V अनुभाग

बैठक No.03/AM-21 दिनांक 17.09.2020 वास्तव में 02.11.2020, 05.11.2020 को ला⊨सेंस वर्ष 2020-21 के लिए पैरा ४.०७ एफटीपी २०१५-२०, ड्यूटी छूट योजनाओं (अध्याय -४) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में। निम्नलिखित अधिकारी उपस्थित थे:

| क्र.सं. | प्रतिनिधियों के नाम और उनके पदनाम | विभाग |
|---------|------------------------------------|--------------|
| 1. | श्री कुलदीप सिंह, सहायक निदेशक -1 | O/o DC(MSME) |
| 2. | डॉ. राम आसरे लाल, सलाहकार | DGFT |
| 3. | श्री शैंश कुमार, सताहकार | DGFT |
| 4. | श्री नंद लाल, सलाहकार | DPIIT |
| 5. | श्री राजेश मल्होत्रा, डीडीजी | DGFT |
| 6. | श्री मनोज कुमार मीणा, सहायक निदेशक | DGFT |

| Case No.:1/9/84-ALC3/2017 | Party Name BUILDMET FIBRES P LTD. | | Meeting No. 3/84-ALC3/2020 Dated: 17.09.2020 | | Status: Approve | | |
|--|--|----------|--|---|---------------------|--|--|
| HQ File : 01/84/050/00103/AM18/ | RLA Fil 07/24/040/0036 | | | Lic. No. 0710111120 Date: 13.02.2017 | | | |
| Decision: Committee considered through the details submitted in the Authorization as under: | Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as under: | | | | | | |
| Export item | Qty. | S. No | | port item | Qty. Recommended | | |
| FLEXIBLE INTERMEDIATE BUI CONTAINERS CONTENT 1.PPW | | 1.00 1. | 0.000 | WOVEN FABRICS TH UV STABILISED | 200000 Kg. | | |

| RA concerned may take necess | sary action subject to compliance | e of other usual condi | tions. |
|------------------------------|--|---|------------------|
| | | | |
| Case No.:51/3/84-ALC3/2020 | Party Name KUSUMGAR CORPORATES PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |

PP MULTIFILMENT

Lic. No. 0310821657

YARN

01/84/050/00698/AM21/ 03/87/040/00084/AM19/ Date: 13.06.2018 Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for.

RLA File:

RA concerned may take necessary action subject to compliance of other usual conditions.

FABRICS UV STABILISED 196079KGS 2. PP MULTIFILMENT

HQ File:

YARN 5882KGS

| 3 | Case No.:114/24/84-ALC3/2018 | Party Name BHARAT EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------|------------------------------|---|---------------------------------------|
| | HQ File : | RLA File: | Lic. No. 0610038986 | - |

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01/84/050/00538/AM19/ 06/24/040/00032/AM19/ Date: 25.09.2018

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| Case No.:5/18/84-ALC3/2018 | Party Name BHARAT EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|------------------------------------|----------------------------------|---|---------------------------------------|
| HQ File : 01/84/050/00318/AM19/ | RLA File : 06/24/040/00038/AM19/ | Lic. No. 0610039006 Date: 16.10.2018 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| Case No.:2/19/85-ALC3/2018 | Party Name CREATIVE GARMENTS PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed | |
|------------------------------------|--|---|--|--|
| HQ File : 01/85/050/00183/AM19/ | RLA File : 03/94/040/00655/AM19/ | Lic. No. 0310824617 Date: 23.10.2018 | | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| Case No.: 1/19/85-ALC3/2018 | Party Name | Meeting No. | Status: |
|-----------------------------|------------------------|---------------------|--------------|
| | AVANTI OVERSEAS PVT. | 3/84-ALC3/2020 | Deferred and |
| | LTD. | Date: 17.09,2020 | Re-indexed |
| HQ File | RLA File | Lic. No. 0510408227 | |
| :01/85/050/00182/AM19/ | :05/23/040/00333/AM19/ | Date: 25.10.2018 | |

Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. As per DPIIT, committee decided to ask the firm to furnish the following:

1. CAD, CAM, Measurement chart for each type of export item.

Complete calculation for requirement of Fabric with import content in export item, giving wastage separately.

The case stands deferred for re-listing.

| Case No.:133/24/84- ALC3/2018 | Party Name KORRUN INDIA PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|----------------------------------|---|---|------------------|
| HQ File : | RLA File : | Lic. No. | |
| 1/84/050/00557/AM19 | 07/24/040/00193/AM19 | 0710114149 | |
| / | / | Date: 19.11.2018 | |

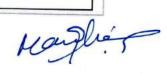
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Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:

Export Item S. No-1: Travel Bag (BACKPACK NH500 20L)

Quantity: 49,054 Numbers

| SI. No | Itom Descripti | Fabric GSM | иом | Quantity recommended |
|-----------|---|------------|-----|----------------------|
| 2 | 100g hexagonal mesh TCX-CARAFE M0101201 | 100 Gsm | SQM | Actual + 5% wastage |
| 4 | 10mm hole EVA (PN-4966 left pad) DKT- N06A GREY/TCX - APPLE CINNAMON M0101720 | | NOS | Net to net |
| 5 | 10mm hole EVA (PN-4966 right pad) Grey M0101721 | | NOS | Net to net |
| 8 | 10mm plastic hook (UTX) True Black M0500964 | | NOS | Net to net |
| 10 | 170g pinhole elastic mesh DKT-N06A GREY M0101207 | 170 Gsm | SQM | Actual + 5% wastage |
| 12 | 2.5mm elastic rope DKT-N05A GREY/TCX - APPLE CINNAMON M0400905 | | MTR | Net to net |
| 16 | - B. W. LEST, I CA CAINAI L MOTOTTES | 200 Gsm | SOM | Actual + 5 % wastage |
| 17 | 20mm double lockstitch fine waving webbing DKT-N06A grey M0400836 | # 10 to | SQM | Net to net |
| 18 | 20mm elastic webbing DKT-N06A GREY M0400900 | | MTR | Net to net |
| 21 | 20mm plastic famale buckle UTX TCX- CARAFE M0500962 | - | NOS | Net to net |
| 23 | 20mm plastic male buckle UTX TCX-CARAFE M0500961 | | NOS | Net to net |
| | 20mm plastic adjuster UTX TCX-CARAFE M0500963 | | NOS | Net to net |
| 27 | 22mm 600D binding tape True Black M0400204 | | MTR | Net to net |
| 29 | 22mm folded elastic binding DKT-N06A GREY M0400916 | | MTR | Net to net |
| 33 | 22mm twill binding (HD) DKT-N06A GREY M0401114 | 111 | MTR | Net to net |
| 35 | 25mm 600D binding tape True Black M0400147 | | MTR | Net to net |
| 37 | 25mm folded elastic binding True Black M0401303 | - | MTR | Net to net |
| | B# plain nylon zipper (SBS) True Black M0200109 | - | MTR | Actual + 1% wastage |
| | B# slider + long puller SBS True Black M0300062 | - | NOS | Net to net |
| 7 3 | 8mm elastic rope DKT-E05A orange | | MTR | Net to net |

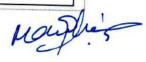


| | M0400909 | | | |
|----|--|---------|-----|----------------------------------|
| 48 | 3mm pp cord DKT-NO6A Grey/TCX - APPLE CINNAMON M0400883 | | МТ | Net to net |
| 52 | 5# plain nylon zipper (SBS) Brown YKK508 M0200411 | | МТЕ | R Actual + 1 % wastage |
| 56 | 5# reverse slider SBS MET-ANTIC SILVER M0300737 | | NOS | Net to net |
| 59 | 5# slider SBS MET-ANTIC SILVER M0300736 | | NOS | Notar |
| 61 | 18# plain pulon singer (cps) c | | - | Net to net Actual + 1 % wastage |
| 62 | 8# slider SBS MET-ANTIC SILVER M0300738 | | NOS | |
| 64 | Emboss logo DARK BROWN M0600480 | | NOS | |
| 65 | Hypalon True Black M0100317 | | | Net to net |
| 66 | metal eyelet (include plastic gasket) MET- ANTIC SILVER M0500818 | | NOS | Net to net |
| 69 | P/CD650D 69T 2TON WRPU1 58 PAT 1989- QCHINE-GUN BLACK M0101282 | 243 Gsm | SQM | Actual + 5 % wastage |
| 70 | P/CD650D 69T 2TON WRPU1 58 PAT 1989- QCHINE-GUN BLACK X022144008001 | 248 Gsm | SQM | Actual + 5 % wastage |
| 75 | P200D 116T WRPU1 58 TCX-APPLE CINNAMON M0101594 | 100 Gsm | SQM | Actual + 5 % wastage |
| 85 | P75D 185T WR PU1 DKT-F20A TURQUOISE X012144004035 | 75 Gsm | | Actual+ 5 % wastage |
| | PA(600+200)D 131T DB WRPU2 57 DKT- N06A GREY TCX-CARAFE X012155005016 | 300 Gsm | SQM | Actual+ 5 % wastage |
| 88 | PA(600+200)D 131T DB WRPU2 57 DKT- N06A GREY TCX-CARAFE M0101065 | 300 Gsm | SQM | Actual+ 5 % wastage |
| 1 | Plastic plate(thicker) DKT-N06A GREY/TCX - APPLE CINNAMOON M0401302 | | MTR | Net to net |
| 14 | Plastic rope buckle UTX TCX-CARAFE M0500965 | | NOS | Net to net |

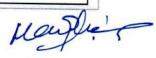
Export Item S No-2 : Travel Bag (BACKPACK NH500 30L NOIR)

Quantity: 35,085 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|---|---------------|-----|----------------------|
| 1 | 100g hexagonal mesh CATHAY SPICE M0101598 | 100 Gsm | SQM | Actual + 5 % wastage |
| 6 | 10mm hole EVA (PN-4967 left pad) Grey M0101722 | - | NOS | Net to net |
| 7 | 10mm hole EVA (PN-4967 right pad) Grey M0101723 | | NOS | Net to net |
| | 10mm plastic hook (UTX) True Black M0500964 | - | NOS | Net to net |
| 11 | 170g pinhole elastic mesh True Black M0100788 | 170 Gsm | SQM | Actual+ 5 % wastage |
| 13 | 2.5mm elastic rope DKT-N06A Grey/TCX - CATHAY SPICE M0400908 | | | Net to net |



| 17 | - B - HOSTI CHITTING SI ICE MOTOTOOO | 200 Gsm | SQN | Actualt + 5 % wastage |
|----|--|---------|-----|-----------------------|
| | DKT-N06A grey M0400836 | | SQN | Net to net |
| 18 | M0400900 | | МТЕ | Net to net |
| 20 | 20mm plastic famale buckle UTX CATHAY SPICE M0500962 | | NOS | Net to net |
| 22 | 20mm plastic male buckle UTX CATHAY SPICE M0500961 | 1117 | NOS | Net to net |
| 24 | 20mm plastic rectangle buckle UTX CATHAY SPICE M0500768 | | NOS | Net to net |
| 25 | 20mm plastic adjuster UTX CATHAY SPICE M0500963 | | NOS | Net to net |
| 30 | 22mm folded elastic binding True Black M0400337 | - | MTR | Net to net |
| 32 | 22mm twill binding (HD) DKT-N06A GREY M0400876 | | MTR | Net to net |
| 34 | 25mm 600D binding True Black M0400147 | | MTR | Net to net |
| 36 | 25mm double lockstitch fine waving webbing DKT-N06A GREY M0400805 | | MTR | Net to net |
| | 25mm folded elastic binding True Black M0401303 | (44) | MTR | Net to net |
| | 25mm plastic buckle UTX CATHAY SPICE M0500761 | | NOS | Net to net |
| 39 | 25mm plastic female buckle UTX CATHAY SPICE M0500779 | - | NOS | Net to net |
| 40 | 25mm plastic male buckle UTX CATHAY SPICE M0500771 | | NOS | Net to net |
| | 3# plain nylon zipper (SBS) True Black M0200109 | | MTR | Actual + 1% wastage |
| 43 | 3# slider + long puller SBS True Black M0300062 | + | NOS | Net to net |
| 47 | 3mm elastic rope DKT-E05A orange M0400909 | | MTR | Net to net |
| 49 | 3mm pp cord DKT-NO6A Grey/TCX - CATHAY SPICE M0400888 | - | MTR | Net to net |
| | 5# plain nylon zipper (SBS) Grey YKK075 M0200038 | | MTR | Actual + 1% wastage |
| | 5# reverse slider SBS MET-ANTIC SILVER M0300737 | | NOS | Net to net |
| | 5# slider SBS MET-ANTIC SILVER M0300736 | *** | NOS | Net to net |
| | 8# plain nylon zipper (SBS) Grey YKK075 M0200096 | 244 | MTR | Actual + 1% wastage |
| | 8# slider SBS MET-ANTIC SILVER M0300738 | | NOS | Net to net |
| | Emboss logo CATHAY SPICE M0600480 | | | Net to net |
| | Hypalon True Black M0100317 | | | Net to net |
| - | metal eyelet (include plastic gasket) MET- ANTIC SILVER M0500818 | | NOS | Net to net |
| | P/CD650D 69T 2TON WRPU1 58 PAT 1986- QCHINE-PHANTOM BLAC M0101280 | 212 Gsm | SQM | Actual + 5 % wastage |



| 68 | P/CD650D 69T 2TON WRPU1 58 PAT 1986- QCHINE-PHANTOM BLAC X022144006001 | 250 Gsm | SQM | Actual + 5 % wastage |
|----|---|---------|-----|----------------------|
| 76 | P200D 116T WRPU1 58 TCX-CATHAY SPICE M0101039 | 100 Gsm | SQM | Actual + 5 % wastage |
| 86 | P75D 185T WR PU2 59 DKT-F20 ATURQUOISE X012156002038 | 75 Gsm | SQM | Actual + 5 % wastage |
| 89 | PA(600+200)D 131T DB WRPU2 57 TCX- CARAFE M01016 02 | 296 Gsm | SQM | Actual + 5 % wastage |
| 90 | PA(600+200)D 131T DB WRPU2 57 TCX- CARAFE X012156002016 | 296 Gsm | SQM | Actual + 5 % wastage |
| 92 | Plastic plate(thicker) DKT-N06A Grey/TCX - CATHAY SPICE M0401337 | | MTR | Net to net |
| 93 | Plastic rope buckle UTX CATHAY SPICE M0500965 | - | NOS | Net to net |

Export Item S.No-3: Travel Bag (DECATHLON STORE BAG)

Quantity: 1,10,000 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|--|------------|-----|----------------------|
| 83 | P75D 185T WR PU1 DECATHLON BLUE M0100191 | 70 Gsm | SQM | Actual + 5 % wastage |
| | Printing Inner pocket fabric DECATHLON BLUE X022226001002 | 80 Gsm | SQM | Actual + 5 % wastage |
| 96 | Printing Main pocket fabric DECATHLON BLUE X022226001001 | 80 Gsm | SQM | Actual + 5 % wastage |

Export Item S. No-4: Travel Bag (Domyos TUBE S 20L)

Quantity: 8,771 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|--|------------|-----|----------------------|
| 9 | 150g pinhole mesh True Black M0102373 | 150 Gsm | SQM | Actual + 5 % wastage |
| 45 | 32mm imitation nylon webbing True Black M0401568 | - | MTR | Net to net |
| 46 | 38mm imitation nylon webbing True Black M0401569 | - | MTR | Net to net |
| 51 | 5# nylon plain waven zipper (SBS) True Black M0200159 | - | MTR | Actual + 1% wastage |
| 57 | 5# reverse slider + DKL Plastic puller SBS Black/Grey (N09A) M0300931 | A | NOS | Net to net |
| 78 | P600D DDY DTY 72T WR PU1 DKT-N07A Black X022188006001 | 215 Gsm | SQM | Actual + 5 % wastage |
| 84 | P75D 185T WR PU1 DKT-A27A GREEN M0102292 | 70 Gsm | SQM | Actual + 5 % wastage |

Export Item S No-5 : Travel Bag (Domyos TUBE S Black 20L)

Quantity: 3,600 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|------------------|------------|-----|----------------------|
| 140. | | | | quantity recommended |

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77 P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357 210 Gsm SQM Actual + 5 % wastage

Export Item S No-6: Travel Bag (Fitness Bag 20L grey Domyos)

Quantity: 5,171 Numbers

Import items:

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|---|---------------|-----|----------------------|
| 81 | P600 DTY 72T WRPU1 PRINT Heater Grey PAT576 M0101963 | 220 Gsm | SQM | Actual + 5 % wastage |
| 82 | P600 DTY 72T WRPU1 PRINT Heater Grey PAT576 X02218802001 | 230 Gsm | SOM | Actual + 5 % wastage |
| 77 | P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357 | 210 Gsm | SOM | Actual + 5 % wastage |

Export Item S No-7: Travel Bag (Kitbag KB100 Blue Black)

Quantity: 1,050 Numbers

Import items:

| SI. No. | | Fabric GSM | иом | Quantity recommended |
|------------|--|------------|-----|----------------------|
| 77 | P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357 | 210 Gsm | SQM | |
| 79 | P600D DDY DTY 72T WR PU1 DKT-N07A BLACK X022218001003 | 215 Gsm | SOM | Actual + 5 % wastage |
| - | | | | Actual + 5 % wastage |

Export Item S No-8: Travel Bag (QUECHUA NH100 10L)

Quantity: 5,03,832 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|------------|--|---------------|-----|----------------------|
| 3 | 10mm double lockstitch fine waving webbing DKT- L02B BEIGE M0401968 | | MTR | Net to net |
| 14 | 2.5mm PP cord DKT-LO2B BEIGE M0401975 | | MTR | Net to net |
| 17 | 20mm double lockstitch fine waving webbing DKT-N06A grey M0400836 | | MTR | Net to net |
| 19 | 20mm plastic adjuster (UTX) DKT-N01A GREY M0501621 | - | PCS | Net to net |
| 28 | 22mm 600D binding tape DKT-N06A GREY M0401744 | - | MTR | Net to net |
| 53 | 5# plain nylon zipper (SBS) DKT-L02B BEIGE M0200769 | | MTR | Actual + 1% wastage |
| 55 | 5# reverse slider SBS DKT-N06A GREY M0301165 | | PCS | Net to net |
| 58 | 5# slider SBS DKT-L02B BEIGE M0301164 | | PCS | Net to net |
| 71 | P150D FDY 135T WR PU1 58 DKT-N06A GREY M0102556 | 100 Gsm | | Actual + 5 % wastage |
| 80 | P600D DTY 72T WR PU1 DKT-N06A GREY M0102297 | 220 Gsm | SQM | Actual + 5 % wastage |
| 97 | Transfer sticker QUECHUA (2681289) DKT- L02B BEIGE M0604456 | | | Net to net |

Export Item S. No-9: Travel Bag (TUBE POCKET 30 L BLACK)

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| SI. No. | Itom Description | Fabric GSM | иом | Quantity recommended |
|------------|---|---------------|-----|------------------------|
| 31 | 22mm T-nylon binding tape True Black M0401484 | | MTR | Net to net |
| 41 | 3# double siede slider + SBS long puller True Black M0300855 | - | PCS | Net to net |
| 44 | 32mm Fine waven webbing True Black M0400134 | | MTR | Net to net |
| 50 | 5# nylon plain waven zipper (SBS) True Black M0200036 | | MTR | Actual + 1% wastage |
| 50 | 5# slider + SBS long puller True Black M0300125 | | | Net to net |
| 2 | P200D 116T WR PU1 DKT-N07A BLACK M0102227 | 113 Gsm | | Actual t + 5 % wastage |
| 3 | P200D 116T WR PU1(inner) DKT-N07A BLACK X022182001002 | 115 Gsm | SQM | Actual + 5 % wastage |
| | P200D 116T WR PU1 (main) DKT-N07A BLACK X022182001001 Incerned may take necessary action subject to | 110 Gsm | SQM | Actual + 5 % wastage |

| | Case No.:139/24/84-ALC3/2018 | Party Name BHARAT EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|---|------------------------------------|----------------------------------|---|--|
| 8 | HQ File : 01/84/050/00563/AM19/ | RLA File : 06/24/040/00047/AM19/ | Lic. No. 0610039042 Date: 29.11.2018 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.

The case stands deferred for re-listing

| | Case No.:153/24/84-ALC3/2018 | Party Name MAGNUM FOOTWEAR PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------------|--|---|---------------------------------------|
| 9 | HQ File : 01/84/050/00577/AM19/ | RLA File : 06/24/040/00052/AM19/ | Lic. No. 0610039060 Date: 13.12.2018 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2019 followed by reminders on 15.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.

The case stands deferred for re-listing

| | Case No.:5/21/85-ALC3/2018 | Party Name ARJAN IMPEX PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|-------------------------------------|---|--|
| 10 | HQ File : 01/85/050/00199/AM19/ | RLA File: 05/23/040/00420/AM19/ | Lic. No. 0510409099 Date: 27.12.2018 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 20.02.2019 followed by reminders on 23.09.2020. However, no

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reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:14/14/84-ALC3/2019 | Party Name TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------------|---|---|---------------------------------------|
| 1 | HQ File : 01/84/050/00330/AM20/ | RLA File : 52/24/040/00075/AM19/ | Lic. No. 5210042898 Date: 01.01.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 20.02.2020 followed by reminders on 23.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm.

The case stands deferred for re-listing

| | Case No.: 4/21/85-ALC3/2018 | Party Name VARAHAMURTI FLEXIRUB INDUSTRIES PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed | |
|----|------------------------------------|--|---|---------------------------------------|--|
| 12 | HQ File : 01/85/050/00198/AM19/ | | Lic. No. 0510409344 Date: 15.01.2019 | | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 23.09.2019. However, no reply has been received yet. Hence, the case stands deferred for re-listing.

| | Case No.:192/24/84-ALC3/2018 | Party Name SURE SAFETY (INDIA) LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 13 | HQ File : 01/84/050/00616/AM19/ | RLA File : 34/24/040/00341/AM19/ | Lic. No. 3410044865 Date: 08.02.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 16.12.2019 followed by reminders on 11.01.2020, 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:193/24/84- ALC3/2018 | Party Name SURE SAFETY (INDIA) LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 14 | HQ File : 01/84/050/00617/AM19/ | RLA File : 34/24/040/00343/AM19/ | Lic.No.3410044866 Date: 08.02.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 16.12.2019 followed by reminders on 11.01.2020, 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

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| | Case No.:206/24/84-ALC3/2018 | Party Name SALEHA INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|------------------------------------|---|---------------------------------------|
| 15 | HQ File : 01/84/050/00630/AM19/ | RLA File : 06/24/040/00071/AM19/ | Lic. No. 0610039117 Date: 13.02.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 03.08.2020 and same has been sent to DPIIT on dated 15.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| | Case No.:213/24/84- ALC3/2018 | Party Name ENKAY EXPORTS INDIA LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 16 | HQ File : 01/84/050/00637/AM19/ | RLA File : 06/24/040/00073/AM19/ | Lic. No. 0610039119 Date: 14.02.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 11.06.2019 followed by reminders on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| Case No.:29/4/84-ALC3/2019 | Party Name RAGHUVIR EXIM LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|------------------------------------|-------------------------------------|---|------------------|
| HQ File : 01/84/050/00034/AM20/ | RLA File : 08/24/040/00019/AM20/ | Lic. No. 0810145070 Date: 25.04.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm is manufacturing Made Ups from Dyed Fabric but in his letter dated 22/09/2020, firm has claimed wastage from yarn to fabric weaving (4%) ,dyeing of fabric (5%), Stitching (5-6%), Washing (2-3%)- Total - Over 16%. In application itself, the firm has claimed 7.5% wastage.

The applicant had appeared for PH before the Norms Committee on 05.03.2020 wherein he was advised that since his product is Dyed Fabric to Made Ups, he cannot claim wastage of manufacturing process which he is not doing. Still, vide his letter dated 22/09/2020; he has claimed more than 16% wastage. Taking cue from SION J-119, committee decided to ratify the norms for above said Adv. Authorization as under:

| S.N. | Details of Export Items | Qty (In Kg.) | Details of Import | Qty. Recommended |
|------|---|--------------|--------------------------------------|------------------|
| 1 | Made ups made from 100% Flax Fabrics Dyed Textile Made ups | 3154 | Flax Fabrics Dyed GSM 100-700 | 3217.08 Kgs. |
| 2 | Made ups made from 100% Flax Fabrics Dyed Textile Made ups | 4613 | Flax Fabrics Dyed GSM 100-700 | 4705.26 Kgs |
| 3 | Made ups made from 60% & Cotton 40% Textile Made ups | 3359 | Flax Blended Fabrics Dyed Flax 60% & | 3426.18 Kgs |

| 18 | Case No.:4/5/85-ALC3/2019 | Party Name ORIENT CRAFT LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|---------------------------|------------------------------------|---|---------------------------------------|
|----|---------------------------|------------------------------------|---|---------------------------------------|

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HQ File : 01/85/050/00033/AM20/

RLA File : 05/24/040/00079/AM20/

Lic. No. 0510410567 Date: 14.05.2019

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application on dated 04.02.2020. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination.

The case stands deferred for re-listing.

| HQ File : | Party Name SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|------------------------------------|--|---|------------------|
| HQ File : 01/84/050/00081/AM20/ | RLA File : 32/24/040/00012/AM20/ | Lic. No. 3210078968 Date: 24.05.2019 | |

Decision: The Committee considered the case as per the agenda. Based upon written comments of DCMSME, committee noted that vide their letter dated 04.03.2020 firm has given the reply to the queries raised by O/o DGFT and clarified that the export item is Viscose yarn/cotton blended yarn and firm has obtained two different Authorisations for the same export item i.e. 1) Advance Authorization No.3210078960, dated 17.05.2019 for Viscose Yarn under Norms category and 2) Advance Authorization No.3210078968, dated 21.05.2019 for Cotton Yarn under No Norms Category and the redemption of these Authorisations will be done simultaneously with one export product. The net contents of import item i.e. American raw cotton are given same as quantity of Export. Therefore, the quantity of inputs cannot be calculated in absence of exact quantity of export, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:4/6/85-ALC3/2019 | Party Name ORIENT CRAFT LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 20 | HQ File : 01/85/050/00039/AM20/ | RLA File : 05/24/040/00111/AM20/ | Lic. No. 0510410717 Date: 24.05.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination.

The case stands deferred for re-listing.

| Case No.:9/6/84-ALC3/2019 | Party Name LUNA APPARELS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|---------------------------|--|---|---------------------|
| HQ File | RLA File | Lic. No. 0210209201 | |
| :01/84/050/00088/AM20/ | :02/24/040/00023/AM20/ | Date: 28.05.2019 | |

Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DCMSME, Committee decided to ratify the norms as under:

| S.No. | Export item | Export Qty. | Import Item | Qty. |
|-------|---------------------------------------|--------------|---|-------------------------|
| 1 | Industrial Knitted T- Shirt (half) | 1350 Nos. | Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200±10% | recommended 448 Kgs. |
| | | | Knitted Fabric 94% Polyester & 6% Spandex, GSM: 300± 10% | 28 Kgs. |
| | | | Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm | 4158 Meter |

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| 2 | Industrial Knitted T- Shirt (Full) | 5400 Nos. | Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200±10% | 2052. Kgs. |
|---|---------------------------------------|--------------|---|--------------|
| | | | Knitted Fabric 94% Polyester & 6% Spandex, GSM: 300 ± 10% | 113. Kgs. |
| | | | Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm | 19332 Meters |
| 3 | Industrial Men's Trouser | 3200 Nos. | Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 ± 10% | 2720 Kgs. |
| | | | Trimmings Jeans button Antique Brass, 17mm | Net to net |
| | | | Trimming Zipper Puller | Net to net |
| | | | Trimming 8912 Piping | 2720 kg |
| 4 | Industrial Women's Trouser | 2200 Nos. | Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 ± 10% | 1848 Kgs. |
| | | | Trimmings Jeans button Antique Brass, 17mm | 2200 Set |
| | | | 17 mm Nylon Surface Jeans button with logo | 2200 Nos. |
| | | | Trimming 3M Scotchlite reflective fabric, width 5cm | 902 Meters |

| | Case No.:6/6/84-ALC3/2019 | Party Name ARJAN IMPEX PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 22 | HQ File : 01/84/050/00085/AM20/ | RLA File : 05/23/040/00093/AM20/ | Lic. No. 0510410767 Date: 29.05.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 20.02.2020 followed by reminders on 23.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm.

The case stands deferred for re-listing

| | Case No.:58/3/84-ALC3/2020 | Party Name EMMBI INDUSTRIES LIMITED. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|--|---|---------------------------------------|
| 23 | HQ File : 01/84/050/00705/AM21/ | RLA File : 03/94/040/00153/AM20/ | Lic. No. 0310829380 Date: 31.05.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm. Therefore, the Committee decided to send a reminder to the firm for furnish the complete three sets of application for fixation of norms.

The case stands deferred for re-listing.

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| | Case No.: 13/6/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 24 | HQ File : 01/84/050/00092/AM20/ | RLA File : 05/24/040/00125/AM20/ | Lic. No. 0510410789 Date: 03.06.2019 | |

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:16/6/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 25 | HQ File : 01/84/050/00095/AM20/ | RLA File : 05/24/040/00124/AM20/ | Lic. No. 0510410812 Date: 04.06.2019 | Mucacu |

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:17/6/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|------------------------------------|
| 26 | HQ File : 01/84/050/00096/AM20/ | RLA File : 05/24/040/00123/AM20/ | Lic. No. 0510410813 Date: 04.06.2019 | |

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:28/6/84-ALC3/2019 | Party Name PRET INTERPRET CLOTHING PRIVATE Ltd. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|---|---|------------------|
| 27 | HQ File : 01/84/050/00107/AM20/ | RLA File : 07/24/040/00052/AM20/ | Lic. No. 0710115039 Date: 11.06.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 13.09.2019 followed by reminders on 02.12.2019, 20.02.2020, 23.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

| 28 | Case No.:2/7/84-ALC3/2019 | Party Name RAGHAV HOME FASHIONS PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|---------------------------|---|---|---------------------------------------|
|----|---------------------------|---|---|---------------------------------------|

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HQ File : 01/84/050/00112/AM20/

RLA File : 33/24/040/00010/AM20/

Lic. No. 3310030554 Date: 12.06.2019

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 11.06.2020 followed by reminders on 23.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| | Case No.:7/7/84-ALC3/2019 | Party Name CREATIVE GARMENTS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 29 | HQ File : 01/84/050/00117/AM20/ | RLA File : 03/94/040/00230/AM20/ | Lic. No. 0310829782 Date: 19.06.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 23.09.2020 followed by reminder on 15.10.2020. Committee also noted that import items and export items are of same type therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

| Case No.:3/15/84-ALC3/2019 | TORAY K ADVANCE | y Name CUSUMGAR CD TEXTILE E LIMITED | Meeting No. 3/84-ALC3/202 Date: 17.09.202 | 20 |
|--|--------------------|---|---|-------------------|
| HQ File : 01/84/050/00357/AM20/ | | File : 00016/AM20/ | Lic. No.5210043 Date: 09.07.201 | 7.7.7 |
| Decision: The Committee consi | as per the agen | da and noted that firm | has submitted a | |
| submitted in this case and decide on net content as under. | ation by email of | dated 28.09.202 | 20. Committee went th | rough the details |
| submitted in this case and decide | d to ratify the | dated 28.09.202 | 20. Committee went th | rough the details |

| | Case No.:59/8/87-ALC1/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---------------------------------------|---|---------------------------------------|
| 31 | HQ File : 01/87/050/00246/AM20/ | RLA File : 05/24/040/00245/AM20/ | Lic. No. 0510411360 Date: 25,07,2019 | |

Decision: The Committee considered the case as per the agenda and noted that this case was transferred from NC-VI for fixation of norms but hard copy of application has not yet been received from the firm. Therefore committee decided to send a reminder a reminder to the firm to furnish the complete three sets of application for fixation of norms.

The case stands deferred for re-listing.

| 32 | Case No.:61/3/84-ALC3/2020 | Party Name ORIENT CRAFT LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|----------------------------|------------------------------------|---|---------------------------------------|
| | HQ File: | RLA File : | Lic. No. 0510411571 | |

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| 01/04/050/00500113 | The state of the s | |
|-----------------------|--|------------------|
| 01/84/050/00708/AM21/ | 05/24/040/00282/AM20/ | |
| A | 03/24/040/00282/AM20/ | Date: 20.08.2019 |
| | | 20.00.2019 |

Decision: The Committee considered the case as per the agenda and noted that hard copy of application has not yet been received from the firm. Therefore committee decided to send a reminder a reminder to the firm to furnish the complete three sets of application for fixation of norms. The case stands deferred for re-listing.

| | Case No.:62/3/84-ALC3/2020 | Party Name MODELAMA EXPORTS PVT LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|--|--|---|---------------------------------------|
| 33 | HQ File: 01/84/050/00709/AM21/ Decision: The Committee cons | RLA File : 05/24/040/00297/AM20/ | Lic. No. 0510411587 Date: 21.08.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination.

The case stands deferred for re-listing.

| | Case No.:11/10/84-ALC3/2019 | Party Name MODELAMA EXPORTS PVT LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|--|---|---------------------------------------|
| 34 | HQ File : 01/84/050/00231/AM20/ | RLA File : 05/24/040/00315/AM20/ | Lic. No. 0510411665 Date: 28.08.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply by email dated 27.10.2020. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

| | Case No.:12/10/84-ALC3/2019 | Party Name ASHUTOSH FIBRE PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|---|------------------------------------|---|---|------------------|
| 5 | HQ File : 01/84/050/00232/AM20/ | RLA File : 08/24/040/00166/AM20/ | Lic. No. 0810146062 Date: 29.08.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020, 15.10.2020. However, no information has been received so far. Therefore, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:23/10/84-ALC3/2019 **Party Name** Meeting No. Status: RECKITT BENCKISER 3/84-ALC3/2020 Deferred and HEALTHCARE INDIA Date: 17.09.2020 Re-indexed PRIVATE LIMITED 36 HQ File: RLA File: Lic. No. 0510411721 01/84/050/00243/AM20/ 05/24/040/00322/AM20/

Decision: The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DPIIT, and decided to wait for their comments. The case stands deferred for re-listing.

Date: 03.09.2019

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| | Case No.:24/10/84-ALC3/2019 | Party Name FRONTIER PROTECTIVEWEAR PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|-----------------------------------|--|---|------------------|
| 37 | HQ File :01/84/050/00244/AM20/ | RLA File : 02/24/040/00088/AM20/ | Lic. No.0210209416 Date: 04.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:27/10/84-ALC3/2019 | Party Name RAINBOW FABPACK LLP | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|-----------------------------------|---|------------------|
| 38 | HQ File : 01/84/050/00247/AM20/ | RLA File : 24/24/040/00023/AM20/ | Lic. No. 2410042849 Date: 04.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:25/10/84-ALC3/2019 | Party Name OPERA GLOBAL PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|---|---|------------------|
| 39 | HQ File : 01/84/050/00245/AM20/ | RLA File : 05/24/040/00325/AM20/ | Lic. No. 0510411753 Date: 05.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| Cas | e No.:4/11/84-ALC3/2019 | Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|-----------------------|-----------------------------------|---|---|------------------|
| 0 | HQ File : 1/84/050/00251/AM20/ | RLA File : 07/24/040/00112/AM20/ | Lic. No. 0710115387 Date: 05.09.2019 | |
| Decis DCM under | comments from Authorization as | | | |

| S. No. | Export item | Qty.(Pcs.) | Import item | Qty. |
|-----------|---|------------|---|---------------------------|
| 1. | MC.DE1-60641 EXTREMITY DRAPE, SMS 63IN x100IN, RUBBER 1.5IN CIRCLE FENESTRATION, ABSORBENT 21IN x 31IN, MADE OUT OF NONWOVENS SMS FABRIC IN KGS362.10 GSM 45 (+/-10%) | 1980 | NON WOVENS SMS FABRIC GSM 45 (+/- 10%) | Recommender 282.22 Kg. |
| 2. | MC.GN1-1001 SURGICAL GOWN, NONREINFORCED,SMS, MEDIUM, MADE OUT OF NONWOVENS SMS FABRIC IN | 1050 | NON WOVENS SMS FABRIC | 118.13 Kg. |

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| 3. | KGS124.70 GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
|----|--|-------|--|-------------|
| ٥. | 1 TOOL SUNGICAL GOWN | 9600 | NON WOVENS | 1145.00 Kg. |
| | NONREINFORCED, SMS, LARGE, | - | SMS | 1143.00 Kg. |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | | FABRIC | |
| 4. | KGS 1230.30 GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
| | MC.GN1-1003 SURGICAL GOWN | 6000 | NON WOVENS | 772.20 kg. |
| | NONREINFORCED, SMS, X-LARGE, | | SMS | 772.20 kg. |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | | FABRIC | |
| 5. | KGS 820.80 GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
| э. | MC.GN1-1004 SURGICAL GOWN, | 800 | NON WOVENS | 124016 |
| | NONREINFORCED, SMS, XX-LARGE, | | SMS | 134.0 Kg. |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | | FABRIC | 1 |
| , | KGS138.20 GSM 45 (+/-10%) | 1 | GSM 45 (+/- 10%) | |
| 6. | MC.GR1-2001 SURGICAL GOWN, | 360 | NON WOVENS | 41.075 |
| | REINFORCED,SMS, MEDIUM, | | SMS | 41.0 Kg. |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | | FABRIC | |
| 7 | KGS 42.80, GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
| 7. | MC.GR1-2002 SURGICAL GOWN, | 2000 | NON WOVENS | |
| | REINFORCED,SMS, LARGE, | | SMS | 220 50 1/ |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | 1 | FABRIC | 238.50 Kg |
| | KGS256.30, GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
| 3. | MC.GR1-2003 SURGICAL GOWN, | 1125 | NON WOVENS | |
| | REINFORCED,SMS, X-LARGE, | 1125 | SMS | 145.0 ** |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | | FABRIC | 145.0 Kg. |
| _ | KGS 154.70, GSM 45 (+/-10%) | | GSM 45 (+/- 10%) | |
|), | MC.GR1-2004 SURGICAL GOWN, REINFORCED, | 280 | NON WOVENS | |
| | SMS, XX-LARGE. | 200 | SMS | 40.0 ** |
| | MADE OUT OF NONWOVENS SMS FABRIC IN | 1 | FABRIC | 40.0 Kg. |
| | KGS 48.60 GSM 45 (+/-10%) | | | |
| 0. | MC.WR1-2424 WRAPPER, SMS, 24INCH x | 15000 | GSM 45 (+/- 10%) NON WOVENS | |
| | 24INCH, MADE OUT OF NONWOVENS SMMMS | 15000 | SMMMS N | |
| | FABRIC IN KGS 244.70 GSM 43 (+/-10%) | | FABRIC | 240.0 Kg. |
| _ | | | GSM 43 (+/- 10%) | |
| 1. | MC.DP1-45001 PATIENT DRAPE, SMS, 42IN | 1200 | NON WOVENS | |
| | X38IN, HALF, MADE OUT OF NONWOVENS | 1200 | SMMMS N | |
| | SMMMS FABRIC IN KGS 87.30 GSM 43 (+/-10%) | 1 | FABRIC | 29.1 Kg. |
| | A STATE OF THE STA | 1 | The state of the s | |
| 2. | MC.DP1-57001 PATIENT DRAPE, SMS, 53IN | 2700 | GSM 43 (+/- 10%) NON WOVENS | |
| | X//IN, THREE-OUARTER. | 2700 | SMMMS N | |
| | MADE OUT OF NONWOVENS SMMMS FABRIC | 1 | | 65.47 Kg. |
| | IN KGS 326.10 GSM 43 (+/-10%) | | FABRIC GSM 42 (1/ 1000) | |
| | MC.DP1-70001 PATIENT DRAPE, SMS, 70IN | 2600 | GSM 43 (+/- 10%) NON WOVENS | |
| | X100IN, FULL, | 2000 | SMMMS N | (2.04)/ |
| | MADE OUT OF NONWOVENS SMMMS FABRIC | | FABRIC | 63.04 Kg. |
| | IN KGS 527.80 GSM 43 (+/-10%) | | GSM 43 (+/- 10%) | |
| | MC.DU1-12521 UTILITY DRAPE, SMS, 15IN x26IN | 57600 | NON WOVENS | |
| | WITH ADHESIVE, MADE OUT OF NONWOVENS | 2,000 | | (5) 20 |
| | SMMMC FADDICINI | | SIMIMIMS IN | 656.36 Kg. |
| | SMMMS FABRIC IN KGS 652.80 GSM 43 (+/-10%) | | FABRIC | • |

| 41 | Case No.:3/11/84-ALC3/2019 | Party Name DAS STYLE PVT.LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|----------------------------------|---|--|
| | HQ File : 01/84/050/00250/AM20/ | RLA File : 02/24/040/00090/AM20/ | Lic. No. 0210209424 Date: 06.09.2019 | |

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certain information was sent to the firm on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.

The case stands deferred for re-listing.

| | Case No.:7/11/84-ALC3/2019 | Party Name GLOBAL ATTIRE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 42 | HQ File : 01/84/050/00254/AM20/ | RLA File : 32/24/040/00049/AM20/ | Lic. No. 3210079107 Date: 12.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.12.2019 followed by reminders on 19.06.2020, 24.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| Case No.:9 | /11/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|------------|----------------------------|---|---|---------------------------------------|
| | IQ File : 0/00256/AM20/ | RLA File : 05/24/040/00331/AM20/ | Lic. No. 0510411817 Date: 12.09.2019 | |

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:11/11/84-ALC3/2019 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 44 | HQ File : 01/84/050/00258/AM20/ | RLA File : 35/24/040/00021/AM20/ | Lic. No. 3510045601 Date: 16.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. RA Lal The case stands deferred for the case of the

The case stands deferred for re-listing.

| | Case No.:19/11/84-ALC3/2019 | Party Name HRITIK EXIM | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|----------------------------------|---|------------------|
| 15 | HQ File : 01/84/050/00266/AM20/ | RLA File : 26/24/040/00007/AM20/ | Lic. No. 2610012882 Date: 19.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply on dated 26.10.2020. Committee has gone through the details submitted by firm and noted that there is no proper justification for import huge quantities claimed for making the export product, therefore decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| | Case No.:20/11/84-ALC3/2019 | Party Name FLOOR DECOR | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|-------------------------------------|---|--|
| 46 | HQ File : 01/84/050/00267/AM20/ | RLA File : 35/24/040/00022/AM20/ | Lic. No. 3510045603 Date: 20.09.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 24.06.2020 and same has been sent to DPIIT on dated 28.07.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| | Case No.:22/11/84-ALC3/2019 | Party Name ASHUTOSH FIBRE PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 17 | HQ File : 01/84/050/00269/AM20/ | RLA File : 08/24/040/00165/AM20/ | Lic. No. 0810146221 Date: 23.09.2019 | _ |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 19.12.2019 followed by reminders on 22.06.2020, 24.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:56/3/84-ALC3/2020 | Party Name WELSPUN FLOORING LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 48 | HQ File : 01/84/050/00703/AM21/ | RLA File : 09/24/040/00298/AM20/ | Lic. No. 0910068011 Date: 23.09.2019 | |

| | Case No.:6/15/85-ALC3/2019 | Party Name ORIENT CRAFT LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 49 | HQ File : 01/85/050/00097/AM20/ | RLA File : 05/24/040/00378/AM20/ | Lic. No. 0510412061 Date: 10.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| 50 | Case No.:8/15/85-ALC3/2019 | Party Name CREATIVE GARMENTS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|----|------------------------------------|--|---|------------------|
| 50 | HQ File : 01/85/050/00099/AM20/ | RLA File : 03/94/040/00562/AM20/ | Lic. No. 0310832283 Date: 17.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that this case is transferred from NC-VI for fixation of norms but the copy of application has not yet been received from the firm. Therefore,

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the Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.: 1/14/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|------------------------------------|---|--|
| 51 | HQ File : 01/84/050/00317/AM20/ | RLA File : 07/24/040/00160/AM20/ | Lic. No. 0710115612 Date: 28.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| | Case No.:2/14/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|-------------------------------------|---|--|
| 52 | HQ File : 01/84/050/00318/AM20/ | RLA File : 07/24/040/00161/AM20/ | Lic. No. 0710115613 Date: 28.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| | Case No.:3/14/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|------------------------------------|---|--|
| 53 | HQ File : 01/84/050/00319/AM20/ | RLA File : 07/24/040/00159/AM20/ | Lic. No. 0710115614 Date: 28.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| Case No.:5/14/84-ALC3/2019 | Party Name PALLAVA TEXTILES PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|------------------------------------|---|---|------------------|
| HQ File : 01/84/050/00321/AM20/ | RLA File : 32/24/040/00063/AM20/ | Lic. No. 3210079186 Date: 29.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email 24.09.2020. Committee noted that firm has obtained two Advance Licenses, one under "Norms" category and other under "No norms' category, one for Cotton yarn and other for blended yarn. In the application under consideration, both the export products are blended yarn. The total weight of both the export products is 148148 kgs each and content of cotton yarn in both the export products is also 148148 kgs each. Committee felt that reply is not proper, therefore decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

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| | Case No.:10/14/84-ALC3/2019 | Party Name MATRIX CLOTHING PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 55 | HQ File : 01/84/050/00326/AM20/ | RLA File : 05/24/040/00424/AM20/ | Lic. No. 0510412305 Date: 31.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 21.02.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| The second secon | Case No.: 13/14/84-ALC3/2019 | Party Name GOLITE INDUSTRIES | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|--|------------------------------------|----------------------------------|---|--|
| 56 | HQ File : 01/84/050/00329/AM20/ | RLA File : 05/23/040/00300/AM20/ | Lic. No. 0510412315 Date: 31.10.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

| | Case No.:16/14/84-ALC3/2019 | Party Name ENVOGUE WOODWORKING PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|--|---|---------------------------------------|
| 57 | HQ File : 01/84/050/00332/AM20/ | RLA File : 05/23/040/00297/AM20/ | Lic. No. 0510412332 Date: 01.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| Case No.:17/14/84-ALC3/2019 | Party Name ASHOKA TESSILES | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|------------------------------------|----------------------------------|---|---------------------------------------|
| HQ File : 01/84/050/00333/AM20/ | RLA File : 05/23/040/00302/AM20/ | Lic. No. 0510412335 Date: 01.11.2019 | |

Decision: The Committee considered the case as per the agenda and based on comments from DCMSME, committee decided to ask the firm to furnish the following:

Dimension of each export product.

CAD/Lay marker / cutting plan for each import item to be used in export product, which should indicate how to arrive at the required qty.

3. To indicate the uses of each import material in the export product.

The case stands deferred for re-listing

| Case No.:21/14/84-ALC3/2019 | Party Name | Meeting No. | Status: |
|-----------------------------|----------------------|-----------------|--------------|
| | MODELAMA EXPORTS PVT | 3/84-ALC3/2020 | Deferred and |
| | LTD. | Date:17.09.2020 | Re-indexed |

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HQ File : 01/84/050/00337/AM20/

RLA File : 05/24/040/00455/AM20/

Lic. No. 0510412375 Date: 05.11.2019

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

| | Case No.:25/14/84-ALC3/2019 | Party Name REINFORCED EARTH INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|---|---|--|
| 60 | HQ File : 01/84/050/00341/AM20/ | RLA File : 05/24/040/00354/AM20/ | Lic. No. 0510412399 Date: 06.11,2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| | Case No.:26/14/84-ALC3/2019 | Party Name WEAR WELL INDIA PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date:17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|--|--|---------------------------------------|
| 61 | HQ File : 01/84/050/00342/AM20/ | RLA File : 05/24/040/00447/AM20/ | Lic. No. 0510412426 Date: 08.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and noted that application has been sent to DCMSME and decided wait for their comments. The case stands deferred for re-listing.

| | Case No.:31/14/84-ALC3/2019 | Party Name FREUDENBERG PERFORMANCE MATERIALS INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 62 | HQ File : 01/84/050/00347/AM20/ | RLA File : 04/24/040/00123/AM20/ | Lic. No. 0410166256 Date: 11.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply on dated 24.02.2020. Committee went through the details submitted in this case and decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| | Case No.:32/14/84-ALC3/2019 | Party Name SHANKAR PACKAGINGS LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved. |
|----|------------------------------------|---|---|----------------------|
| 63 | HQ File : 01/84/050/00348/AM20/ | RLA File : 34/24/040/00230/AM20/ | Lic. No. 3410045597 Date: 11.11.2019 | |

Decision: The Committee considered the case as per the agenda and decided to approve the case as per SION published already and also decided to delete input item Conductive black as no justification is provided.

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| | Case No.:33/14/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 64 | HQ File : 01/84/050/00349/AM20/ | RLA File : 07/24/040/00172/AM20/ | Lic. No. 0710115670 Date: 13.11.2019 | _ |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

| | Case No.:34/14/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|------------------------------------|---|--|
| 65 | HQ File : 01/84/050/00350/AM20/ | RLA File : 07/24/040/00173/AM20/ | Lic. No. 0710115671 Date: 13.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments.

The case stands deferred for re-listing

| | Case No.:37/14/84-ALC3/2019 | Party Name MIRA EXIM LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|----------------------------------|---|--|
| 66 | HQ File : 01/84/050/00353/AM20/ | RLA File : 05/24/040/00477/AM20/ | Lic. No. 0510412474 Date: 14.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| | Case No.:1/15/84-ALC3/2019 | Party Name AGAMYA PACKAGING SOLUTIONS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 67 | HQ File : 01/84/050/00355/AM20/ | RLA File : 07/24/040/00149/AM20/ | Lic. No. 0710115685 Date: 14.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| 68 | Case No.:2/15/84-ALC3/2019 | Party Name SUNNY INTERNATIONAL LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| | HQ File : 01/84/050/00356/AM20/ | RLA File : 33/24/040/00025/AM20/ | Lic. No. 3310030613 Date: 15.11.2019 | |

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Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:5/15/84-ALC3/2019 | Party Name ESS ENN EXPORTS, | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|----------------------------------|---|---------------------------------------|
| 69 | HQ File : 01/84/050/00359/AM20/ | RLA File : 32/24/040/00077/AM20/ | Lic. No. 3210079240 Date: 19.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:6/15/84-ALC3/2019 | Party Name JNG FOOTSTEP PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|---|---|--|
| 70 | HQ File : 01/84/050/00360/AM20/ | RLA File : 05/23/040/00289/AM20/ | Lic. No. 0510412553 Date: 20.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020, 27.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| | Case No.:7/15/84-ALC3/2019 | Party Name OM LEATHER ARTDECO (P) LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 71 | HQ File : 01/84/050/00361/AM20/ | RLA File : 02/24/040/00119/AM20/ | Lic. No. 0210209557 Date: 21.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

| | Case No.:9/15/84-ALC3/2019 | Party Name S.K. SHOES AND BOOTS PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Reindexed |
|----|------------------------------------|---|---|-----------------------------------|
| 72 | HQ File : 01/84/050/00363/AM20/ | RLA File : 06/24/040/00066/AM20/ | Lic. No. 0610039352 Date: 21.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 29.10.2020 and same has been sent to DPIIT on dated 02.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments.

The case stands deferred for re-listing

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| | Case No.:11/15/84-ALC3/2019 | Party Name JAYANTHI TEXTILE PRODUCTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 73 | HQ File : 01/84/050/00365/AM20/ | RLA File : 32/24/040/00080/AM20/ | Lic. No. 3210079248 Date: 21.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:16/15/84-ALC3/2019 | Party Name S.K. EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|----------------------------------|---|---------------------------------------|
| 74 | HQ File : 01/84/050/00370/AM20/ | RLA File : 06/24/040/00068/AM20/ | Lic. No. 0610039355 Date: 25.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application and same has been sent to DCMSME. Committee decided to wait for their comments. The case stands deferred for re-listing.

| | Case No.:18/15/84-ALC3/2019 | Party Name GLOBAL ATTIRE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re indexed |
|----|------------------------------------|--|---|---------------------------------------|
| 75 | HQ File : 01/84/050/00372/AM20/ | RLA File : 32/24/040/00082/AM20/ | Lic. No. 3210079254 Date: 25.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:20/15/84-ALC3/2019 | Party Name S. P. APPARELS LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and indexed | Re- |
|----|------------------------------------|--------------------------------------|---|------------------------------------|-----|
| 76 | HQ File : 01/84/050/00374/AM20/ | RLA File : 32/24/040/00083/AM20/ | Lic. No. 3210079256 Date: 26.11.2019 | | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| 77 | Case No.:21/15/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred Re-indexed | and |
|----|------------------------------------|---|---|-----------------------------------|-----|
| | HQ File : 01/84/050/00375/AM20/ | RLA File : 05/24/040/00510/AM20/ | Lic. No. 0510412650 Date: 26.11.2019 | | |

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Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 24.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:28/15/84-ALC3/2019 | Party Name PAN GUJARAT SPORTSWEAR PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------------|--|---|---------------------------------------|
| 8 | HQ File : 01/84/050/00382/AM20/ | RLA File : 34/24/040/00266/AM20/ | Lic. No. 3410045661 Date: 28.11.2019 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder for requisite information alongwith CAD, Image, measurement chart of export items to the firm. The case stands deferred for re-listing

| | Case No.:29/15/84-ALC3/2019 | Party Name ARJAN IMPEX PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re- indexed |
|----|------------------------------------|--|---|--|
| 79 | HQ File : 01/84/050/00383/AM20/ | RLA File : 05/23/040/00340/AM20/ | Lic. No. 0510412721 Date: 29.11.2019 | _ |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a last and final reminder to the firm. The case stands deferred for re-listing.

| The second secon | Case No.:31/15/84-ALC3/2019 | Party Name MASTER GARMENTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|--|------------------------------------|----------------------------------|---|---------------------------------------|
| 80 | HQ File : 01/84/050/00385/AM20/ | RLA File : 32/24/040/00087/AM20/ | Lic. No. 3210079263 Date: 02.12.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm alongwith sample of the export product and specification. The case stands deferred for re-listing.

| | Case No.:32/15/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 81 | HQ File : 01/84/050/00386/AM20/ | RLA File : 05/24/040/00531/AM20/ | Lic. No. 0510412755 Date: 03.12.2019 | |

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 28.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply.

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The case stands deferred for re-listing

| | Case No.:33/15/84-ALC3/2019 | Party Name TANGERINE DESIGN PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed | |
|----|------------------------------------|---|---|---------------------------------------|--|
| 82 | HQ File : 01/84/050/00387/AM20/ | RLA File : 05/24/040/00530/AM20/ | Lic. No. 0510412756 Date: 03.12,2019 | | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 28.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

| | Case No.:34/15/84-ALC3/2019 | Party Name DRISHTI LIFESTYLE | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status:Surrendered |
|----|------------------------------------|----------------------------------|---|--------------------|
| 83 | HQ File : 01/84/050/00388/AM20/ | RLA File : 05/23/040/00337/AM20/ | Lic. No. 0510412764 Date: 04.12.2019 | |

Decision: The Committee considered the case as per the agenda and noted that firm has informed by email dated 28.09.2020 that above said Adv. Auth has been surrendered at CLA-Delhi. Therefore committee decided to withdrawn the case from the agenda and close the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

| Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|------------------------------------|---|---|
| RLA File: | Lic. No. 0710115798 | |
| | KORRUN INDIA PVT LTD | KORRUN INDIA PVT LTD 3/84-ALC3/2020 Date: 17.09.2020 RLA File: Lic. No. 0710115798 |

Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:

Export Product (SI no 1): Travel Bag - Back pack Dell Essential Sleev 13
Quantity:10,000 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Quantity recommended |
|---------|--|---------------|-----|------------------------------|
| 1 | Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048) | 778 Gsm | SQM | Net content + 5 % wastage |
| 2 | Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001) | 767 Gsm | SQM | Net content + 5 % wastage |
| 3 | Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049) | 143 Gsm | SQM | Net content + 5 % |
| 4 | Zip Fastner 5# nylon twill zipper (M0200029) | | MTR | wastage Actual + 1% wastage |

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| 5 | Slide Fastner & parts 5# reverse slider+logo puller (M0301277) | - | NOS | Net to net |
|---|--|---|-----|------------|
| 6 | Labels of textile materials Sewing label (M0707516 & M0707517) | | NOS | Net to net |

Export Product (SI no 2) :Travel Bag - Back pack Dell Essential Sleev 15 Quantity : 10,000 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Qty. Recommended |
|------------|---|------------|---------|---------------------------|
| 1 | Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048) | 778 Gsm | SQM | Net content + 5 % wastag |
| 2 | Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001) | 767 Gsm | SQM | Net content + 5 % wastage |
| 3 | Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049) | 143 Gsm | Ssm SQM | Net content + 5 % wastage |
| 4 | Zip Fastner 5# nylon twill zipper (M0200029) | | MTR | Actual + 1% wastage |
| 5 | Slide Fastner & parts 5# reverse slider+logo puller (M0301277) | | NOS | Net to net |
| 6 | Labels of textile materials Sewing label (M0707516 & M0707517) | - | NOS | Net to net |

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:37/15/84-ALC3/2019 | Party Name SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED, | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed | |
|----|------------------------------------|---|---|---------------------------------------|--|
| 85 | HQ File : 01/84/050/00391/AM20/ | RLA File : 32/24/040/00079/AM20/ | Lic. No. 3210079276 Date: 06.12.2019 | | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:38/15/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|----|------------------------------------|------------------------------------|---|---------------------|
| 16 | HQ File : 01/84/050/00392/AM20/ | RLA File : 07/24/040/00207/AM20/ | Lic. No. 0710115810 Date: 06.12.2019 | /4 |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. Based on written comments vide F.N. P-47011/79/2020-TSW dated02.11.2020, committee decided to ratify the norms as

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under:

Taking cue from G-33, following norms are recommended:

Export Item (SI no 1)

Travel Bag - Backpack Dell Pro BP 15

Quantity

20,000 Nos.

Import items List:

| SI. No. | Item Description | Fabric GSM | иом | Quantity Recommended |
|------------|---|---------------|-----|------------------------------|
| 1 | 100% Polyester PVB Coated Fabric 600D*300D*68T RPVB WR reverse fabric (M0103010) | 365 | SQM | Net content + 5 % wastage |
| 2 | 100% Polyester PVB Coated Fabric 600D*300D*68T RPVB WR reverse printed fabric (X016009001001) | 408 | SQM | Net content + 5 % wastage |
| 3 | 100% Polyester PVB Coated Fabric 1260D*1680D*52T Poly Solution dyed W/R RPVB coating (M0103006) | 841 | SQM | Net content + 5 % wastage |
| 4 | 100% Polyurethene Coated Fabric Reflective fabric WR (M0103011) | 210 | SQM | Net content + 5 % wastage |
| 5 | 100% Polyester PU Coated Printed Fabric 210D HD PU/DN printing (M0101125) | 88 | SQM | Net content + 5 % wastage |
| 6 | 100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125) | 87 | SQM | Net content + 5 % wastage |
| 7 | Mesh Fabric (Air) air mesh DN 230g (M0103209) | 230 | SQM | Net content + 5 % wastage |
| 8 | Mesh Fabric (Flat) 150g flat mesh (M0100041) | 150 | SQM | Net content + 5 % wastage |
| 9 | Mesh Fabric (Elastic) 170g elastic mesh DN (M0101032) | 170 | SQM | Net content + 5 % wastage |
| 10 | Polyethylene Foam (Cross Linked) XPE Foam 5mm (20T) (M0101744) | | SQM | Net to Net |
| 11 | Polyethylene Foam (Cross Linked) XPE Foam 10mm (40T) (M0101745) | - | SQM | Net to Net |
| 12 | EVA (1 No. per export item) Molding EVA 8mm (ON-1415) (M0604698) | | NOS | Net to Net |
| 13 | EVA EVA 5mm (60) (M0101689) | | SQM | Net to Net |
| 14 | Zip Fastner 8# nylon twill zipper (M0200091) | | MTR | Actual + 1% Wastage |
| 15 | Zip Fastner 5# nylon twil zipper (M0200029) | | MTR | Actual + 1% Wastage |
| 16 | Zip Fastner 5# nylon twill zipper (M0200087) | | MTR | Actual + 1% Wastage |
| 1/ | Zip Fastner 5# nylon twill zipper (M0200080) | | MTR | Actual + 1% Wastage |
| | Webbing Woven Fabric (32mm width in running linear meter)32mm imitation nylon tublar (M0400695) | | MTR | Net to Net |
| | Webbing Woven Fabric (38mm width in running linear meter) 38mm twill webbing (M0401190) | | MTR | Net to Net |
| 20 | Webbing Woven Fabric (20mm width in running linear fabric) 20mm imitation nylon fine wave webbing | | MTR | Net to Net |

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| | (M0400592) | | | |
|----|--|---------------|-----|------------|
| 21 | Webbing Woven Fabric (13mm width in running linear meter) 13mm reflective imitation nylon webbing (M0401042) | == | MTR | Net to Net |
| 22 | Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm twill binding tape (M0400978) | - | MTR | Net to Net |
| 23 | Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm twill binding tape (M0402143) | 3* - 1 | MTR | Net to Net |
| 24 | Narrow woven fabrics of man made fibre for binding (20mm width in running linear meter) 20mm twill nylon binding tape (M0401027) | | MTR | Net to Net |
| 25 | Narrow woven fabrics of man made fibre for binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439) | | MTR | Net to Net |
| 26 | Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461) | 107-2 | MTR | Net to Net |
| 27 | Narrow woven fabrics of man made fibre for binding (20mm width in running linear meter) 20mm 600D binding tape (M0402284) | | MTR | Net to Net |
| 28 | Webbing Woven fabric (20mm width in running linear meter) 20mm elastic webbing (M0400713) | *** | MTR | Net to Net |
| 29 | Slide Fastner & parts (2 Nos. per export item) 8# reverse slider + plastic puller (M0301222) | | NOS | Net to Net |
| 30 | Slider Fastner & parts (2 Nos. per export item) 8# reverse slider + long puller/DN (M0300550) | | NOS | Net to Net |
| 31 | Slide Fastner & parts (3 Nos. per export item) 5# reverse slider + plastic puller (M0300423) | | NOS | Net to Net |
| 32 | Slide Fastner & parts (1 No. per export item) 5# reverse slider + long puller/DN (M0300380) | | NOS | Net to Net |
| 33 | Slide Fastner & parts (2 Nos. per export item) Molding puller (M0301237) | | NOS | Net to Net |
| 34 | Plastic Buckle (2 Nos. per export item) 20mm plastic adjuster (M0500789) | | NOS | Net to Net |
| 35 | Labels of textile materials (1 No. per export item) Dell Woven Label/DN (M0604704) | - | NOS | Net to Net |
| 36 | Labels of textile materials (3 Nos. per export item) Charge Woven Label/DN (M0600579) | - | NOS | Net to Net |
| 37 | Labels of textile materials (1 No. per export item) Eco-friendly woven label (Ecoloop) (M0605960) | (##) | NOS | Net to Net |
| 38 | Labels of textile materials (1 no. per export item) Sewing label (Dell Pro BP 15 2J9XN) (M0605048) | | NOS | Net to Net |

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| Case No.:39/15/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|------------------------------------|------------------------------------|---|------------------|
| HQ File : 01/84/050/00393/AM20/ | RLA File : 07/24/040/00206/AM20/ | Lic. No. 0710115819 Date: 06.12.2019 | |

Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:

Export Product (SI no 1): Travel Bag - Back Pack Dell Pro BC 14

Quantity: 20,000 Numbers

| SI. No. | | Fabric GSM | иом | Qty. Recommended |
|------------|---|--------------------|-----|----------------------|
| 1 | 100% Polyester PVB coated Fabric 1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING (M0103006) | 843 Gsm | SQM | Actual + 5 % wastage |
| 2 | 100% Polyester PU coated fabric 600D/PU (M01000496) | 370 Gsm | SQM | Actual + 5 % wastage |
| 3 | 100% Polyester PVB coated fabric 600D Reverse fabric 600D8*300D*68T RPVB WR (M0103010) | 367 Gsm | SQM | Actual + 5 % wastage |
| 7 4 | 100% Polyester PVB coated Printed panel 600D Reverse Fabric 600D*300D*68T RPVB WR (X016007001001 & X016008001001) | 353 Gsm | SQM | Actual + 5 % wastage |
| 5 | 100% Polyurethane coated fabric Reflective fabric WR (M0103011) | 210 Gsm | SQM | Actual + 5 % wastage |
| 6 | 100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125) | 86 Gsm | SQM | Actual + 5 % wastage |
| 7 | 100% Polyester PVC coated fabric Vinyl PU (M0101074) | 843 Gsm | SQM | Actual + 5 % wastage |
| 8 | Mesh fabric (flat) 150g flat mesh (M0100041) | 150 Gsm | SQM | Actual + 5 % wastage |
| 9 | Warp Pile Fabric Uncut (Velvet Fabric) Embossed velvet (M0103019) | 130 Gsm | SQM | Actual + 5 % wastage |
| 10 | Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Single face Neoopen (M0103122) | 130 Gsm | SQM | Actual + 5 % wastage |
| 11 | Polyethylene Foam (Cross Linked) XPE foam 8mm (40T) (M0101134) | | SQM | Net to net |
| 12 | EVA (1 No. per export item) Moulding EVA 8mm (M0604706 & M0605015) | | NOS | Net to net |
| 13 | EVA (1 No. Per Export item) Moulding EVA 8mm (M0604706 & M0605016) | (***) | NOS | Net to net |
| 14 | EVA (1 No. per export item) Moulding EVA 8mm (M0604702 & M0604700) | | NOS | Net to net |
| 15 | Polypropylene board (1 No per export item) 1.0mm moulding PP board (M0604676 & M0604677) | | NOS | Net to net |
| 16 | Polypropylene board (1 No. per export item) 0.6mm moulding PP board (M0604678 & M0604675) | - | NOS | Net to net |

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| 17 | Zip Fastner 8# nylon twill zipper (M0200091) | | MTR | Net + 1% wastage |
|----|---|---------|-------|-------------------|
| 18 | Zip fastner | - | MTR | Net + 1% wastage |
| | 5# nylon twill zipper (M0200087) | | IVITA | Net + 176 Wastage |
| 19 | Zip fastner 5# nylon twill zipper (M0200029) | | MTR | Net +1% wastage |
| 20 | Zip fastner 5# nylon twill zipper (M0200080) | | MTR | net + 1% wastage |
| 21 | Webbing Woven fabric (38mm width in running linear meter) 38mm twill webbing (M0401190) | | MTR | Net to net |
| 22 | Webbing woven fabric (25mm width in running linear meter) 25mm twill webbing (M0401186) | | MTR | Net to net |
| 23 | Narrow woven fabrics of Man-made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape (M0400978) | | MTR | Net to net |
| 24 | Narrow woven fabrics of Man-made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0400174) | | MTR | Net to net |
| 25 | Narrow woven fabrics of Man-made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0402285) | | MTR | Net to net |
| 26 | Narrow woven fabrics of Man-made fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461) | - | MTR | Net to net |
| 27 | Narrow woven fabrics of Man-made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439) | | MTR | Net to net |
| 28 | Narrow woven fabrics of Man-made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded elastic binding tape (M0400972) | 22 | MTR | Net to net |
| 29 | Polypropylene rope (3mm width in running linear meter) 3mm PP pipe (M0600642) | | MTR | Net to net |
| 30 | Slide fastner & parts (2 Nos per export item) 8# reverse slider +plastic puller (M0301222) | | NOS | Net to net |
| 31 | Slide Fastner & parts (2 Nos per export item) 8# reverse slider+long puller/DN (M0300550) | | NOS | Net to net |
| 32 | Slide fastner & parts (3 Nos. per export item) 5# reverse slider+plastic puller (M0300423) | | NOS | Net to net |
| 33 | Slide fastner & parts (1 Nos per export item) 5# reverse slider+long puller/DN (M0300380) | | NOS | Net to net |
| 34 | Plastic buckle (1 nos per export item) 38mm plastic triglide buckle (M0300640) | | NOS | Net to net |
| 35 | Plastic hook (2 nos per export item) 38mm plastic hook (M0501705) | ** | NOS | Net to net |
| 36 | Plastic hook (2 Nos per export item) 25mm plastic triangle buckle (M0501706) | <u></u> | NOS | Net to net |
| 37 | Slide fastner & parts (2 nos per export item) Molding puller (M0301237) | | NOS | Net to net |
| 38 | Pins | | NOS | Net to net |



| | Pipe joint pin (M0500735) | | |
|----|--|---------|------------|
| 39 | Labels of textile materials (1 No per export item) Dell woven label/DN (M0604704) | NOS | Net to net |
| 40 | Labels of textile materials (1 No per export item) Charge woven label/DN (M0600579) | NOS | Net to net |
| 41 | Labels of textile materials (1 No per export item) Eco-friendly woven label (M0605960) | NOS | Net to net |
| 42 | Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NW0J) (M0605040 & M0605044) | NOS | Net to net |

Export Product (SI no 2): Travel Bag - Back Pack Dell Pro BC 15 Quantity: 20,000 Numbers

| SI. No. | Item Description | Fabric GSM | иом | Qty. Recommended |
|------------|---|---------------|-----|----------------------|
| 1 | 100% Polyester PVB coated Fabric 1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING (M0103006) | 843 Gsm | SQM | Actual + 5 % wastage |
| 2 | 100% Polyester PU coated fabric 600D/PU (M01000496) | 370 Gsm | SQM | Actual + 5 % wastage |
| 3 | 100% Polyester PVB coated fabric 600D Reverse fabric 600D8*300D*68T RPVB WR (M0103010) | 367 Gsm | SQM | Actual + 5 % wastage |
| 4 | 100% Polyester PVB coated Printed panel 600D Reverse Fabric 600D*300D*68T RPVB WR (X016007001001 & X016008001001) | 353 Gsm | SQM | Actual + 5 % wastage |
| 5 | 100% Polyurethane coated fabric Reflective fabric WR (M0103011) | 210 Gsm | SQM | Actual + 5 % wastage |
| 6 | 100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125) | 86 Gsm | SQM | Actual + 5 % wastage |
| 7 | 100% Polyester PVC coated fabric Vinyl PU (M0101074) | 843 Gsm | SQM | Actual + 5 % wastage |
| 8 | Mesh fabric (flat) 150g flat mesh (M0100041) | 150 Gsm | SQM | Actual + 5 % wastage |
| 9 | Warp Pile Fabric Uncut (Velvet Fabric) Embossed velvet (M0103019) | 130 Gsm | SQM | Actual + 5 % wastage |
| 10 | Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Single face Neopen (M0103122) | 130 Gsm | SQM | Actual + 5 % wastage |
| 11 | Polyethylene Foam (Cross Linked) XPE foam 8mm (40T) (M0101134) | | SQM | Net to net |
| 12 | EVA (1 No. per export item) Moulding EVA 8mm (M0604706 & M0605015) | | NOS | Net to net |
| 13 | EVA (1 No. Per Export item) Moulding EVA 8mm (M0604706 & M0605016) | | NOS | Net to net |
| 14 | EVA (1 No. per export item) Moulding EVA 8mm (M0604702 & M0604700) | | NOS | Net to net |
| 15 | Polypropylene board (1 No per export item) 1.0mm moulding PP board (M0604676 & | | NOS | Net to net |



| | M0604677) | 12. 71 | i. | |
|----|---|---------------|-----|---------------------|
| 16 | Polypropylene board (1 No. per export item) 0.6mm moulding PP board (M0604678 & M0604675) | | NOS | Net to net |
| 17 | Zip Fastner 8# nylon twill zipper (M0200091) | - 22 | MTR | Actual + 1% wastage |
| 18 | Zip fastner 5# nylon twill zipper (M0200087) | | MTR | Actual + 1% wastage |
| 19 | Zip fastner 5# nylon twill zipper (M0200029) | 1.1 | MTR | Actual + 1% wastage |
| 20 | Zip fastner 5# nylon twill zipper (M0200080) | | MTR | Actual + 1% wastage |
| 21 | Webbing Woven fabric (38mm width in running linear meter) 38mm twill webbing (M0401190) | _ | MTR | Net to net |
| 22 | Webbing woven fabric (25mm width in running linear meter) 25mm twill webbing (M0401186) | | MTR | Net to net |
| 23 | Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape (M0400978) | | MTR | Net to net |
| 24 | Narrow woven fabrics of Man made fibre for Binding (20mm width in running linead meter) 20mm 300D binding tape (M0400174) | 17.50 | MTR | Net to net |
| 25 | Narrow woven fabrics of Man made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0402285) | | MTR | Net to net |
| 26 | Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461) | _ | MTR | Net to net |
| 27 | Narrow woven fabrics of Man made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439) | - | MTR | Net to net |
| 28 | Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded elastic binding tape (M0400972) | 1 | MTR | Net to net |
| 29 | Polypropylene rope (3mm width in running linear meter) 3mm PP pipe (M0600642) | - | MTR | Net to net |
| 30 | Slide fastner & parts (2 Nos per export item) 8# reverse slider +plastic puller (M0301222) | - | NOS | Net to net |
| 31 | Slide Fastner & parts (2 Nos per export item) 8# reverse slider+long puller/DN (M0300550) | | NOS | Net to net |
| 32 | Slide fastner & parts (3 Nos. per export item) 5# reverse slider+plastic puller (M0300423) | . | NOS | Net to net |

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| 33 | Slide fastner & parts (1 Nos per export item) 5# reverse slider+long puller/DN (M0300380) | | NOS | Net to net |
|----|--|------|-----|------------|
| 34 | Plastic buckle (1 nos per export item) 38mm plastic triglide buckle (M0300640) | | NOS | Net to net |
| 35 | Plastic hook (2 nos per export item) 38mm plastic hook (M0501705) | | NOS | Net to net |
| 36 | Plastic hook (2 Nos per export item) 25mm plastic triangle buckle (M0501706) | - | NOS | Net to net |
| 37 | Slide fastner & parts (2 nos per export item) Moulding puller (M0301237) | - 11 | NOS | Net to net |
| 38 | Pins Pipe joint pin (M0500735) | - | NOS | Net to net |
| 39 | Labels of textile materials (1 No per export item) Dell woven label/DN (M0604704) | | NOS | Net to net |
| 40 | Labels of textile materials (1 No per export item) Charge woven label/DN (M0600579) | | NOS | Net to net |
| 41 | Labels of textile materials (1 No per export item) Eco-friendly woven label (M0605960) | 7 | NOS | Net to net |
| 42 | Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NWOJ) (M0605040 & M0605044) | | NOS | Net to net |

| | Case No.:40/15/84-ALC3/2019 | Party Name LEX INDUSTRIES | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed | | | |
|----|--|-------------------------------------|---|---------------------------------------|--|--|--|
| 88 | HQ File : 01/84/050/00394/AM20/ | RLA File : 06/24/040/00070/AM20/ | Lic. No. 0610039363 Date: 06.12.2019 | | | | |
| | Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the CAD, Image, Measurement chart of export items to the firm. The case stands deferred for re-listing | | | | | | |

| Case No.:42/15/84-ALC3/2019 | Party Name | Meeting No. | Status: |
|------------------------------------|----------------------------------|---|--------------|
| | ADIL TEXTILES PRIVATE | 3/84-ALC3/2020 | Deferred and |
| | LIMITED, | Date: 17.09.2020 | Re-indexed |
| HQ File : 01/84/050/00396/AM20/ | RLA File : 32/24/040/00090/AM20/ | Lic. No. 3210079275 Date: 06.12.2019 | |

B9 Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished the application copy. Committee went through the details submitted in this case and based on recommendation of Sh. RA Lal, committee decided to ask the firm to furnish the following:

1. CAD, Image and Measurement Chart

2. Calculation sheet reflecting requirement of inputs in square meters per piece of export product along with stage wise wastage.

The case stands deferred for re-listing

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| | Case No.:43/15/84-ALC3/2019 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 00 | HQ File : 01/84/050/00397/AM20/ | RLA File : 07/24/040/00204/AM20/ | Lic. No. 0710115827 Date: 09.12.2019 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2019 followed by reminders on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm for requisite information and also decide to ask the firm to furnish complete two sets of applications.

The case stands deferred for re-listing.

| HQ File : 01/84/050/00412/AM20/ | Party Name AUTOLIV INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and indexed | Re- |
|------------------------------------|--|---|------------------------------------|-----|
| HQ File : 01/84/050/00412/AM20/ | RLA File : 07/24/040/00214/AM20/ | Lic. No. 0710115853 Date: 13.12.2019 | | |

91 **Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following:

1. Weight of export product in kg terms, indicating manufacturing process using ram material

2. Complete calculation for requirement raw material for manufacturing of export product.

3. Function of each coating chemical in the export product.

However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| 1 | Case No.:1/17/84-ALC3/2019 | Party Name 5MF&G TRADING PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|--------------------------------|--|---|---------------------------------------|
| - | HQ File: 01/84/050/00458/AM20/ | RLA File : 07/24/040/00233/AM20/ | Lic. No. 0710116013 Date: 10.01.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:4/17/84-ALC3/2019 | Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|---------------------------------------|
| 93 | HQ File : 01/84/050/00461/AM20/ | RLA File : 05/24/040/00646/AM20/ | Lic. No. 0510413289 Date: 10.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

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| | Case No.:6/17/84-ALC3/2019 | Party Name KERALA BALERS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|--|---|---------------------------------------|
| 94 | HQ File : 01/84/050/00463/AM20/ | RLA File : 10/24/040/00085/AM20/ | Lic. No. 1010060365 Date: 13.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| Case No.:7/17/84-ALC3/2019 | Party Name | Meeting No. | Status: |
|----------------------------|-----------------------|---------------------|--------------|
| | TANGERINE DESIGN PVT. | 3/84-ALC3/2020 | Deferred and |
| | LTD. | Date: 17.09.2020 | Re-indexed |
| HQ File : | RLA File : | Lic. No. 0510413317 | |
| 01/84/050/00464/AM20/ | 05/24/040/00652/AM20/ | Date: 13.01.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked on 28.09.2020 to furnish the following:

1. To give net import content of each input in the export product.

2. Complete calculation for requirement of raw material/input indicating separately wastage with

3. Specification of import item from 13, 15 to 19.

However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing.

| 96 | Case No.:8/17/84-ALC3/2019 | Party Name SAMSONITE SOUTH ASIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---|---|---------------------------------------|
| | HQ File : 01/84/050/00465/AM20/ | RLA File: 03/95/040/01003/AM20/ | Lic. No. 0310834117 Date: 14.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy and same has been sent to DPIIT. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing.

| THE RESERVE OF THE PARTY OF THE | Case No.:10/17/84-ALC3/2019 | Party Name PINNACLE CLOTHING CO | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|--|------------------------------------|------------------------------------|---|---------------------------------------|
| 7 | HQ File : 01/84/050/00467/AM20/ | RLA File : 05/24/040/00659/AM20/ | Lic. No. 0510413334 Date: 15.01.2020 | Ke-muexed |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.

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| | Case No.:11/17/84-ALC3/2019 | Party Name PINNACLE CLOTHING CO | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 98 | HQ File : 01/84/050/00468/AM20/ | RLA File : 05/24/040/00660/AM20/ | Lic. No. 0510413335 Date: 15.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD.

The case stands deferred for re-listing.

| | Case No.:12/17/84-ALC3/2019 | Party Name MIRA EXIM LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------------|----------------------------------|---|---------------------------------------|
| 9 | HQ File : 01/84/050/00469/AM20/ | RLA File : 05/24/040/00658/AM20/ | Lic. No. 0510413338 Date: 15.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:14/17/84-ALC3/2019 | Party Name KATMANDU APPAREL PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Reindexed |
|-----|------------------------------------|---|---|-----------------------------------|
| 100 | HQ File : 01/84/050/00471/AM20/ | RLA File : 03/94/040/00858/AM20/ | Lic. No. 0310834158 Date: 15.01.2020 | |

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

| | Case No.:16/21/85-ALC3/2019 | Party Name RADNIK EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|------------------------------------|-------------------------------------|---|---------------------------------------|
| İ | HQ File : 01/85/050/00157/AM20/ | RLA File : 05/24/040/00677/AM20/ | Lic. No. 0510413384 Date: 20.01.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 102 | Case No.:24/21/85-ALC3/2019 | Party Name AVANTI OVERSEAS PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|-----------------------------|--|---|---------------------------------------|
| | HQ File : | RLA File: | Lic. No. 0510413482 | |

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| 01/85/050/00165/AM20/ | 0 |
|-----------------------|---|

05/23/040/00419/AM20/

Date: 30.01.2020

Decision: The Committee considered the case as per the agenda along with other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the Complete two sets of hard copy of application along with CAD, Image. Measurement Chart. The case stands deferred for re-listing

| Case No.:2/22/85-ALC3/2019 | Party Name ORIENT CRAFT LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|------------------------------------|-------------------------------------|---|---------------------------------------|
| HQ File : 01/85/050/00168/AM20/ | RLA File : 05/24/040/00701/AM20/ | Lic. No. 0510413517 Date: 04.02.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:59/3/84-ALC3/2020 | Party Name OPERA GLOBAL PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|---|---|---------------------------------------|
| 104 | HQ File : 01/84/050/00706/AM21/ | RLA File : 05/24/040/00114/AM21/ | Lic. No. 0510414460 Date: 22.06.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| Proposition of the second seco | Case No.:60/3/84-ALC3/2020 | Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|--|---------------------------------|---|---|---------------------------------------|
| 105 | HQ File : 01/84/050/00707/AM21/ | RLA File : 05/24/040/00121/AM21/ | Lic. No. 0510414462 Date: 22.06.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 106 | Case No.:1/3/84-ALC3/2020 | Party Name HIGH PERFORMANCE TEXTILES PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| | HQ File : 01/84/050/00648/AM21/ | RLA File : 05/23/040/00074/AM21/ | Lic. No. 0510414605 Date: 10.07.2020 | |

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decided to ask the firm to furnish the following:

1. Net content of HDPE and indigenous material in export product.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:2/3/84-ALC3/2020 | Party Name KORRUN INDIA PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 107 | HQ File : 01/84/050/00649/AM21/ | RLA File : 07/24/040/00108/AM21/ | Lic. No. 0710116748 Date: 14.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing

| | Case No.:3/3/84-ALC3/2020 | Party Name WEAR WELL INDIA PRIVATE LIMITED. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 108 | HQ File : 01/84/050/00650/AM21/ | RLA File : 05/24/040/00170/AM21/ | Lic. No. 0510414641 Date: 16.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| | Case No.:4/3/84-ALC3/2020 | Party Name FLSMIDTH PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 109 | HQ File : 01/84/050/00651/AM21/ | RLA File : 04/24/040/00038/AM21/ | Lic. No. 0410166898 Date: 17.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing

| | Case No.:5/3/84-ALC3/2020 | Party Name STRAWBERRY STUDIO EXPORTS PRIVATE LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|--------------------------------|---|---|---------------------------------------|
| 110 | HQ File: 01/84/050/00652/AM21/ | RLA File : 05/24/040/00177/AM21/ | Lic. No. 0510414658 Date: 21.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| 111 | Case No.:6/3/84-ALC3/2020 | Party Name PEARL APPARELS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------|------------------------------|---|---------------------------------------|
| | HQ File : | RLA File : | Lic. No. 0510414666 | |

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01/84/050/00653/AM21/

05/24/040/00187/AM21/

Date: 21.07.2020

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:7/3/84-ALC3/2020 | Party Name WEAR WELL INDIA PRIVATE LIMITED. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 112 | HQ File : 01/84/050/00654/AM21/ | RLA File : 05/24/040/00184/AM21/ | Lic. No. 0510414669 Date: 21.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| | Case No.:8/3/84-ALC3/2020 | Party Name JINDAL YARNS PVT.LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|-----|------------------------------------|-------------------------------------|---|------------------|
| 113 | HQ File : 01/84/050/00655/AM21/ | RLA File : 33/24/040/00007/AM21/ | Lic. No. 3310030712 Date: 21.07.2020 | |

Decision: Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:9/3/84-ALC3/2020 | Party Name GRAND INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|---------------------------------|-----------------------------------|---|---------------------------------------|
| 14 | HQ File : 01/84/050/00656/AM21/ | RLA File : 06/24/040/00022/AM21/ | Lic. No. 0610039553 Date: 21.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| Case No.:10/3/84-ALC3/2020 | Party Name CHHAPERIA INTERNATIONAL COMPANY | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----------------------------|--|---|---------------------------------------|
| HQ File : | RLA File : | Lic. No. 0710116777 | |
| 01/84/050/00657/AM21/ | 07/24/040/00110/AM21/ | Date: 22.07.2020 | |

- Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:
 - 1. Complete technical specifications of import and export items.
 - Complete two sets of hard copy of application.
 - 3. Name of the material.
 - 4. Net Weight of bobins in export item.

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The case stands deferred for re-listing.

| Case No.:11/3/84-ALC3/2020 | Party Name | Meeting No. | Status: |
|----------------------------|-------------------------|---------------------|--------------|
| | ANAX INDUSTRIES PRIVATE | 3/84-ALC3/2020 | Deferred and |
| | LIMITED | Date: 17.09.2020 | Re-indexed |
| HQ File : | RLA File : | Lic. No. 3110067793 | |
| 01/84/050/00658/AM21/ | 31/83/040/00030/AM21/ | Date: 23.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. Content of each import item in making of export product.
- 2. Complete two sets of hard copy of application.
- 3. Number of layers.
- 4. Each layer constituent and GSM
- Export item does not say how many layers or constituents clarify how accountability will be ensured.

The case stands deferred for re-listing.

| | Case No.:12/3/84-ALC3/2020 | Party Name SCORPIOS APPARELS PVT.LTD., | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 117 | HQ File : 01/84/050/00659/AM21/ | RLA File : 05/24/040/00173/AM21/ | Lic. No. 0510414717 Date: 24.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

| | Case No.:13/3/84-ALC3/2020 | Party Name RAHMAN INDUSTRIES LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 118 | HQ File : 01/84/050/00660/AM21/ | RLA File : 06/24/040/00024/AM21/ | Lic. No. 0610039558 Date: 24.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing

| | Case No.:14/3/84-ALC3/2020 | Party Name KABADI SHANKARSA & CO., | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 119 | HQ File : 01/84/050/00661/AM21/ | RLA File : 07/24/040/00099/AM21/ | Lic. No. 0710116801 Date: 27.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

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| | Case No.:15/3/84-ALC3/2020 | Party Name RADNIK EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09,2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 120 | HQ File : 01/84/050/00662/AM21/ | RLA File : 05/24/040/00175/AM21/ | Lic. No. 0510414756 Date: 28,07,2020 | 1 |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

| | Case No.:16/3/84-ALC3/2020 | Party Name RADNIK EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 121 | HQ File : 01/84/050/00663/AM21/ | RLA File : 05/24/040/00197/AM21/ | Lic. No. 0510414757 Date: 28.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

| | Case No.:17/3/84-ALC3/2020 | Party Name SAGAR METALLICS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 122 | HQ File : 01/84/050/00664/AM21/ | RLA File : 52/24/040/00033/AM21/ | Lic. No. 5210043477 Date: 28.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

| | Case No.:18/3/84-ALC3/2020 | Party Name BHARTIYA INTERNATIONAL LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 123 | HQ File : 01/84/050/00665/AM21/ | RLA File : 07/24/040/00112/AM21/ | Lie. No. 0710116811 Date : 29.07.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

| | Case No.:19/3/84-ALC3/2020 | Party Name AKHANDJYOTI FLEXIBLE PACKAGING PRIVATE Ltd. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 124 | HQ File : 01/84/050/00666/AM21/ | RLA File : 56/24/040/00011/AM21/ | Lic. No. 5610005912 Date: 29.07.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

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| | Case No.:20/3/84-ALC3/2020 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 125 | HQ File : 01/84/050/00667/AM21/ | RLA File : 32/24/040/00030/AM21/ | Lic. No. 3210079630 Date: 30.07,2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.

| 126 | Case No.:21/3/84-ALC3/2020 | Party Name ARJAN IMPEX PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| | HQ File : 01/84/050/00668/AM21/ | RLA File : 05/23/040/00118/AM21/ | Lic. No. 0510414833 Date: 07.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

| | Case No.:22/3/84-ALC3/2020 | Party Name ARJAN IMPEX PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|--|---|---------------------------------------|
| 127 | HQ File : 01/84/050/00669/AM21/ | RLA File : 05/23/040/00119/AM21/ | Lic. No. 0510414834 Date: 07.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

| | Case No.:23/3/84-ALC3/2020 | Party Name SHAMIMSONS INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 128 | HQ File : 01/84/050/00670/AM21/ | RLA File : 06/24/040/00028/AM21/ | Lic. No.:0610039573 Date: 11.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 129 | Case No.:24/3/84-ALC3/2020 | Party Name G.S. EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| | HQ File : 01/84/050/00671/AM21/ | RLA File : 33/24/040/00009/AM21/ | Lic. No. 3310030722 Date: 11.08.2020 | |

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Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

| | Case No.:25/3/84-ALC3/2020 | Party Name ABHIKRITI IMPEX PVT, LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 130 | HQ File : 01/84/050/00672/AM21/ | RLA File : 02/24/040/00058/AM21/ | Lic. No. 0210210038 Date: 13.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:26/3/84-ALC3/2020 | Party Name SALEHA INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---------------|------------------------------------|------------------------------------|---|---------------------------------------|
| F-2000-1-00es | HQ File : 01/84/050/00673/AM21/ | RLA File : 06/24/040/00027/AM21/ | Lic. No. 0610039580 Date: 14.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application

3. Net import content in the export product giving separate wastage of raw material

4. Calculation for requirement of raw material both imported, indigenous for manufactured and product

5. Justification for wastage claimed

The case stands deferred for re-listing.

| | Case No.:27/3/84-ALC3/2020 | Party Name BOX MUSE | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 132 | HQ File : 01/84/050/00674/AM21/ | RLA File : 07/24/040/00134/AM21/ | Lic. No. 0710116890 Date: 17.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 122 | Case No.:28/3/84-ALC3/2020 | Party Name CAMPARI EXPORTS PVT.LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 133 | HQ File : 01/84/050/00675/AM21/ | RLA File : 05/23/040/00131/AM21/ | Lic. No. 0510414897 Date: 17.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

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1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:29/3/84-ALC3/2020 | Party Name ROYALE SPORTSWEAR | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 134 | HQ File : 01/84/050/00676/AM21/ | RLA File : 05/24/040/00230/AM21/ | Lic. No. 0510414899 Date: 17.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:30/3/84-ALC3/2020 | Party Name BHARTIYA NTERNATIONAL LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 135 | HQ File : 01/84/050/00677/AM21/ | RLA File : 07/24/040/00127/AM21/ | Lic. No. 0710116893 Date: 17.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

| | Case No.:31/3/84-ALC3/2020 | Party Name GAURAV INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|------------------------------------|---|---------------------------------------|
| 136 | HQ File : 01/84/050/00678/AM21/ | RLA File : 05/23/040/00127/AM21/ | Lic. No. 0510414910 Date: 17.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

| | Case No.:32/3/84-ALC3/2020 | Party Name MAGSONS EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|------------------------------------|---|---------------------------------------|
| 137 | HQ File : 01/84/050/00679/AM21/ | RLA File: 05/24/040/00233/AM21/ | Lic. No. 0510414921 Date: 18.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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| | Case No.:33/3/84-ALC3/2020 | Party Name RISHI FIBC SOLUTIONS PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 138 | HQ File : 01/84/050/00680/AM21/ | RLA File : 07/24/040/00139/AM21/ | Lic. No. 0710116900 Date: 18.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

| | Case No.:34/3/84-ALC3/2020 | Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 139 | HQ File : 01/84/050/00681/AM21/ | RLA File : 07/24/040/00137/AM21/ | Lic. No. 0710116904 Date: 18.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:35/3/84-ALC3/2020 | Party Name AYM SYNTEX LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Approved |
|-----|------------------------------------|----------------------------------|---|------------------|
| 140 | HQ File : 01/84/050/00682/AM21/ | RLA File : 03/94/040/00309/AM21/ | Lic. No. 0310837726 Date: 18.08.2020 | |

the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

| | CLEAR EDGE FILTRATION | 3/84-ALC3/2020 | Deferred and |
|-----------------------|-----------------------|--|--|
| | INDIA PRIVATE LTD | Date: 17.09.2020 | Re-indexed |
| HQ File : | RLA File : | Lic. No. 1310049647 | 1 |
| 01/84/050/00684/AM21/ | 13/24/040/00030/AM21/ | Date: 18.08.2020 | |
| | 01/84/050/00684/AM21/ | HQ File: RLA File: 01/84/050/00684/AM21/ 13/24/040/00030/AM21/ | INDIA PRIVATE LTD Date: 17.09.2020 HQ File: RLA File: Lic. No. 1310049647 |

The case stands deferred for re-listing.

| | Case No.:36/3/84-ALC3/2020 | Party Name D. DECOR EXPORTS PRIVATE LIMITED. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 142 | HQ File : 01/84/050/00683/AM21/ | RLA File : 03/94/040/00338/AM21/ | Lic. No. 0310837760 Date: 19.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to

Sh. RA Lal for examination.

The case stands deferred for re-listing.

| | Case No.:38/3/84-ALC3/2020 | Party Name COTTON WORLD | Meeting No. 3/84-ALC3/2020 Date: 17.09,2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 143 | HQ File : 01/84/050/00685/AM21/ | RLA File : 07/24/040/00138/AM21/ | Lic. No. 0710116910 Date: 19.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:39/3/84-ALC3/2020 | Party Name LOYAL TEXTILE MILLS LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----|------------------------------------|---------------------------------------|---|---------------------------------------|
| 44 | HQ File : 01/84/050/00686/AM21/ | RLA File : 32/24/040/00033/AM21/ | Lic. No. 3210079646 Date: 19.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:40/3/84-ALC3/2020 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 145 | HQ File : 01/84/050/00687/AM21/ | RLA File : 32/24/040/00037/AM21/ | Lic. No. 3210079647 Date: 19.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination.

The case stands deferred for re-listing.

| | Case No.:41/3/84-ALC3/2020 | Party Name MARKLON TEX IN PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|---|---|---------------------------------------|
| 146 | HQ File : 01/84/050/00688/AM21/ | RLA File : 52/24/040/00028/AM21/ | Lic. No. 5210043494 Date: 20.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| 147 | Case No.:42/3/84-ALC3/2020 | Party Name WEAR WELL INDIA PRIVATE LIMITED. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|----------------------------|---|---|---------------------------------------|
| Ī | HQ File : | RLA File: | Lic. No. 0510414974 | <u> </u> |

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01/84/050/00689/AM21/

05/24/040/00242/AM21/

Date: 21.08.2020

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:43/3/84-ALC3/2020 | Party Name LOYAL TEXTILE MILLS LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 148 | HQ File : 01/84/050/00690/AM21/ | RLA File : 32/24/040/00040/AM21/ | Lic. No. 3210079652 Date : 21.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| - | Case No.:44/3/84-ALC3/2020 | Party Name GROWEL IMPEX PVT. LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 149 | HQ File : 01/84/050/00691/AM21/ | RLA File : 05/23/040/00140/AM21/ | Lic. No. 0510414992 Date: 24.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:45/3/84-ALC3/2020 | Party Name AVANTI OVERSEAS PVT LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 150 | HQ File : 01/84/050/00692/AM21/ | RLA File : 05/23/040/00145/AM21/ | Lic. No. 0510414993 Date: 24.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 151 | Case No.:46/3/84-ALC3/2020 | Party Name RATANMOTI TEXFAB (INDIA) PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| | HQ File : 01/84/050/00693/AM21/ | RLA File : 31/83/040/00051/AM21/ | Lic. No. 3110067833 Date : 24.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and

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decided to ask the firm to furnish the following:

- 1. Complete two sets of hard copy of application.
- 2. Complete technical specification of export item.
- 3. Type of Fabric.

The case stands deferred for re-listing.

| | Case No.:47/3/84-ALC3/2020 | Party Name S.B. INTERNATIONAL | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|----------------------------------|---|---------------------------------------|
| 152 | HQ File : 01/84/050/00694/AM21/ | RLA File : 06/24/040/00037/AM21/ | Lic. No. 0610039593 Date: 25.08.2020 | |

Decision: The Committee considered the case as per the agenda along with other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:48/3/84-ALC3/2020 | Party Name CENTURY OVERSEAS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 153 | HQ File : 01/84/050/00695/AM21/ | RLA File : 05/23/040/00141/AM21/ | Lic. No. 0510415008 Date : 26.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:49/3/84-ALC3/2020 | Party Name RADNIK AUTO EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|-------------------------------------|---|---------------------------------------|
| 154 | HQ File : 01/84/050/00696/AM21/ | RLA File : 05/24/040/00244/AM21/ | Lic. No. 0510415013 Date: 26.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:50/3/84-ALC3/2020 | Party Name SURYA TEXTECH, | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 155 | HQ File : 01/84/050/00697/AM21/ | RLA File : 30/24/040/00038/AM21/ | Lic. No. 3010105368 Date: 26.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

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| | Case No.:52/3/84-ALC3/2020 | Party Name SPUNWEB NONWOVEN | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 156 | HQ File : 01/84/050/00699/AM21/ | RLA File : 24/24/040/00035/AM21/ | Lic. No. 2410043216 Date: 26.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:53/3/84-ALC3/2020 | Party Name ARVIND LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 157 | HQ File : 01/84/050/00700/AM21/ | ŘLA File : 08/24/040/00146/AM21/ | Lic. No. 0810148417 Date: 27.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:54/3/84-ALC3/2020 | Party Name AAN CLOTHINGS LLP | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 158 | HQ File : 01/84/050/00701/AM21/ | RLA File : 05/23/040/00151/AM21/ | Lic. No. 0510415041 Date : 28.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination.

The case stands deferred for re-listing.

| | Case No.:55/3/84-ALC3/2020 | Party Name HINDUSTAN APPAREL INDUSTRIES | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 159 | HQ File : 01/84/050/00702/AM21/ | RLA File : 03/94/040/00368/AM21/ | Lic. No. 0310837964 Date : 28.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination.

The case stands deferred for re-listing.

| | Case No.:57/3/84-ALC3/2020 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 160 | HQ File : 01/84/050/00704/AM21/ | RLA File : 32/24/040/00041/AM21/ | Lic. No. 3210079672 Date: 28.08.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the

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case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.

| | Case No.:63/3/84-ALC3/2020 | Party Name ARVIND LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 161 | HQ File : 01/84/050/00710/AM21/ | RLA File : 08/24/040/00151/AM21/ | Lic. No. 0810148442 Date : 28.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| - | Case No.:64/3/84-ALC3/2020 | Party Name ARVIND LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|----------------------------------|---|---------------------------------------|
| 162 | HQ File : 01/84/050/00711/AM21/ | RLA File : 08/24/040/00152/AM21/ | Lic. No. 0810148443 Date : 28.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:65/3/84-ALC3/2020 | Party Name ARVIND LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|----------------------------------|---|---------------------------------------|
| 163 | HQ File : 01/84/050/00712/AM21/ | RLA File : 08/24/040/00154/AM21/ | Lic. No. 0810148447 Date : 31.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:66/3/84-ALC3/2020 | Party Name RADNIK EXPORTS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 164 | HQ File : 01/84/050/00713/AM21/ | RLA File : 05/24/040/00254/AM21/ | Lic. No. 0510415053 Date : 31.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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| | Case No.:67/3/84-ALC3/2020 | Party Name SURGEINE HEALTHCARE INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 165 | HQ File : 01/84/050/00714/AM21/ | RLA File : 05/24/040/00259/AM21/ | Lic. No. 0510415055 Date: 31.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:68/3/84-ALC3/2020 | Party Name HIGH SPIRIT COMMERCIAL VENTURES PRIVATE Ltd. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|--|---|---|---|---------------------------------------|
| | HQ File : 01/84/050/00715/AM21/ | RLA File : 03/94/040/00382/AM21/ | Lic. No. 0310837999 Date: 31.08.2020 | |
| | Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing. | | | |

| | Case No.:69/3/84-ALC3/2020 | Party Name QUALIANCE INTERNATIONAL PVT.LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|---|---|---------------------------------------|
| 167 | HQ File : 01/84/050/00716/AM21/ | RLA File : 03/95/040/00330/AM21/ | Lic. No. 0310838009 Date: 31.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:70/3/84-ALC3/2020 | Party Name ANITHAA WEAVING MILL PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|---|---------------------------------|---|---|---------------------------------------|
| Ī | HQ File : 01/84/050/00717/AM21/ | RLA File : 32/24/040/00042/AM21/ | Lic. No. 3210079673 Date: 31.08.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. Complete two sets of hard copy of application.

Weight of export item.
 Content of Viscose in export item.

The case stands deferred for re-listing.

| 169 | Case No.:71/3/84-ALC3/2020 | Party Name LOYAL TEXTILE MILLS LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|--------------------------------|--|---|---------------------------------------|
| | HQ File: 01/84/050/00718/AM21/ | RLA File : 32/24/040/00043/AM21/ | Lic. No. 3210079680 Date: 01.09.2020 | |

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Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| 1 | Case No.:72/3/84-ALC3/2020 | Party Name SPUNWEB NONWOVEN | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 170 | HQ File : 01/84/050/00719/AM21/ | RLA File : 24/24/040/00038/AM21/ | Lic. No. 2410043226 Date: 01.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| Case No.:73/3/84-ALC3/2020 | Party Name JUNIPER HEALTH LLP | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|----------------------------|----------------------------------|---|---------------------------------------|
| HQ File : | RLA File : | Lic. No. 3110067838 | |
| 01/84/050/00720/AM21/ | 31/83/040/00054/AM21/ | Date: 02.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

Content of each import item in making of export product.

Complete two sets of hard copy of application.

3. Number of layers.

4. Each layer constituent and GSM

 Export item does not say how many layers or constituents clarify how accountability will be ensured.

The case stands deferred for re-listing.

| | Case No.:74/3/84-ALC3/2020 | Party Name RAS POLYPACK PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 172 | HQ File : 01/84/050/00721/AM21/ | RLA File : 56/24/040/00017/AM21/ | Lic. No. 5610005929 Date: 02.09.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

| | Case No.:75/3/84-ALC3/2020 | Party Name RAS POLYPACK PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 173 | HQ File : 01/84/050/00722/AM21/ | RLA File : 56/24/040/00016/AM21/ | Lic. No. 5610005930 Date: 02.09.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

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| | Case No.:76/3/84-ALC3/2020 | Party Name AKRITI CREATIONS PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---------------------------------------|---|---------------------------------------|
| 174 | HQ File : 01/84/050/00723/AM21/ | RLA File : 05/23/040/00143/AM21/ | Lic. No. 0510415114 Date: 04.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:77/3/84-ALC3/2020 | Party Name ULTRA NONWOVEN | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 175 | HQ File : 01/84/050/00724/AM21/ | RLA File : 03/95/040/00233/AM21/ | Lic. No. 0310838093 Date: 04.09.2020 | |

The case stands deferred for re-listing.

| | Case No.:78/3/84-ALC3/2020 | Party Name MAJSTRO FOOTWEAR | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 176 | HQ File : 01/84/050/00725/AM21/ | RLA File : 33/24/040/00005/AM21/ | Lic. No. 3310030738 Date: 07.09.2020 | |

Decision: The Committee considered the case as per the agenda along decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:79/3/84-ALC3/2020 | Party Name PARVEEN WOOLLEN & SPINNING MILLS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Rejected |
|-----|------------------------------------|---|---|------------------|
| 177 | HQ File : 01/84/050/00726/AM21/ | RLA File : 33/24/040/00010/AM21/ | Lic. No. 3310030739 Date : 07.09.2020 | |

Decision: Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:80/3/84-ALC3/2020 | Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 178 | HQ File : 01/84/050/00727/AM21/ | RLA File : 05/24/040/00268/AM21/ | Lic. No. 0510415140 Date: 08.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

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1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:81/3/84-ALC3/2020 | Party Name SHRI TECHTEX PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 179 | HQ File : 01/84/050/00728/AM21/ | RLA File : 08/24/040/00168/AM21/ | Lic. No. 0810148507 Date: 08.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:82/3/84-ALC3/2020 | Party Name GINGER FASHIONS PVT.LTD, | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|---|---|---------------------------------------|
| 180 | HQ File : 01/84/050/00729/AM21/ | RLA File : 07/24/040/00149/AM21/ | Lic. No. 0710116972 Date: 08.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:83/3/84-ALC3/2020 | Party Name DAKS INDIA INDUSTRIES PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 181 | HQ File : 01/84/050/00730/AM21/ | RLA File : 05/23/040/00169/AM21/ | Lic. No. 0510415158 Date: 09.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:84/3/84-ALC3/2020 | Party Name TEAM KNITS | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 182 | HQ File : 01/84/050/00731/AM21/ | RLA File : 32/24/040/00046/AM21/ | Lic. No. :3210079687 Date : 09.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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| | Case No.:85/3/84-ALC3/2020 | Party Name BHARTIYA NTERNATIONAL LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 183 | HQ File : 01/84/050/00732/AM21/ | RLA File : 07/24/040/00157/AM21/ | Lic. No. 0710116981 Date: 09.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:86/3/84-ALC3/2020 | Party Name KARAN LETEX LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 184 | HQ File : 01/84/050/00733/AM21/ | RLA File : 06/24/040/00040/AM21/ | Lic. No. 0610039605 Date: 10.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

The case stands deferred for re-listing.

| | Case No.:87/3/84-ALC3/2020 | Party Name RAHMAN INDUSTRIES LTD | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|-------------------------------------|---|---------------------------------------|
| 185 | HQ File : 01/84/050/00734/AM21/ | RLA File : 06/24/040/00039/AM21/ | Lic. No. 0610039607 Date: 10.09.2020 | |

| | Case No.:91/3/84-ALC3/2020 | Party Name BUILDMET FIBRES PVT LTD., | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 186 | HQ File : 01/84/050/00738/AM21/ | RLA File : 07/24/040/00150/AM21/ | Lic. No. 0710116992 Date: 10.09.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination.

The case stands deferred for re-listing.

| Case No.:88/3/84-ALC3/2020 | Party Name VENUS SAFETY & HEALTH PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|------------------------------------|--|---|---|
| HQ File : 01/84/050/00735/AM21/ | RLA File : 03/95/040/00309/AM21/ | Lic. No. 0310838225 Date: 11.09.2020 | |
| | HQ File : | VENUS SAFETY & HEALTH PRIVATE LIMITED HQ File: RLA File: | VENUS SAFETY & HEALTH PRIVATE LIMITED HQ File: RLA File: Lic. No. 0310838225 |

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decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

| | Case No.:89/3/84-ALC3/2020 | Party Name SHYAMALI EXPORT, | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 188 | HQ File : 01/84/050/00736/AM21/ | RLA File : 04/24/040/00081/AM21/ | Lic. No. :0410167058 Date : 11.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:90/3/84-ALC3/2020 | Party Name JAYANITA EXPORTS PVT. LTD. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and R indexed |
|-----|------------------------------------|---|---|--------------------------------------|
| 189 | HQ File : 01/84/050/00737/AM21/ | RLA File : 05/23/040/00174/AM21/ | Lic. No. 0510415184 Date: 11.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | were the an |
|---|--|
| Lic. No.071011699 Date: 11.09 2020 | |
| Date: 11.09.2020 | |
| A File: //00151/AM21/ | 3/84-ALC3/2020 Date: 17.09.2020 A File: Lic. No.071011699 Date: 11.09.2020 as per the agenda alongwith other relevant |

| | Case No.:93/3/84-ALC3/2020 | Party Na K. K. P. FINE PRIVATE LI | LINEN | Meeting 3/84-ALC3 Date: 17.09 | /2020 | Status: Approved |
|----|---|--|--------------|-------------------------------------|------------|---------------------|
| 91 | HQ File : 01/84/050/00740/AM21/ | RLA File : Lic. No. 3210079689 32/24/040/00047/AM21/ Date: 11.09.2020 | | | | |
| | Decision: Committee considered the details submitted in this case an | e case as per age | nda along wi | ith other relevant | naners and | went through |
| | Export item | Oty. | Import item | l | | commended |
| | MADE-UPS (MADE OUT OF USIN 100% HEMP YARN) | G 6667.00 Kg. | 100 PCT H | EMP YARN26 IBLEACHED | 7000.00 | |

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| | Case No.:94/3/84-ALC3/2020 | Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|---|---|---------------------------------------|
| 192 | HQ File : 01/84/050/00741/AM21/ | RLA File : 07/24/040/00031/AM21/ | Lic. No. 0710116996 Date: 11.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:95/3/84-ALC3/2020 | Party Name KABADI SHANKARSA & CO. | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--------------------------------------|---|---------------------------------------|
| 193 | HQ File : 01/84/050/00742/AM21/ | RLA File : 07/24/040/00161/AM21/ | Lic. No. 0710117001 Date: 14.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

- 1. CAD, Image, Measurement chart.
- 2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:96/3/84-ALC3/2020 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|---------------------------------|--|---|---------------------------------------|
| 194 | HQ File : 01/84/050/00743/AM21/ | RLA File : 32/24/040/00048/AM21/ | Lic. No. 3210079692 Date: 14.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:97/3/84-ALC3/2020 | Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--|---|---------------------------------------|
| 195 | HQ File : 01/84/050/00744/AM21/ | RLA File : 32/24/040/00049/AM21/ | Lic. No. 3210079693 Date: 14.09.2020 | |

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination.

The case stands deferred for re-listing.

| 196 | Case No.:98/3/84-ALC3/2020 | Party Name CENTURY OVERSEAS | Meeting No. 3/84-ALC3/2020 Date: 17.09,2020 | Status: Deferred and Re-indexed |
|-----|----------------------------|--------------------------------|---|---------------------------------------|
| Ì | HQ File : | RLA File: | Lic. No. 0510415220 | - |

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01/84/050/00745/AM21/

05/23/040/00178/AM21/

Date: 15.09.2020

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:99/3/84-ALC3/2020 | Party Name KABADI SHANKARSA & CO. | Meeting No. 3/84-ALC3/2020 Date:17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|--------------------------------------|--|---------------------------------------|
| 197 | HQ File : 01/84/050/00746/AM21/ | RLA File : 07/24/040/00140/AM21/ | Lic. No. 0710117010 Date: 15.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

| | Case No.:100/3/84-ALC3/2020 | Party Name SHYAMALI EXPORT | Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 | Status: Deferred and Re-indexed |
|-----|------------------------------------|----------------------------------|---|---------------------------------------|
| 198 | HQ File : 01/84/050/00747/AM21/ | RLA File : 04/24/040/00096/AM21/ | Lic. No. 0410167070 Date: 16.09.2020 | |

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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Minutes for cases under Special Advance Authorization Scheme for Export of Articles of Apparel and Clothing accessories (Para 4.04A of FTP) meeting No.03-84 dated 17.09.2020 Actually held on 02.11.2020

| Case No. 01 | M/s. A.P.D. Export (SPL) |
|--|-----------------------------------|
| NC M. No. 03/AM21 Dt.17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00435/AM21/DES-V |

Decision: M/s. A.P.D. Export vide their application received on dated 14.10.2020 has requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per written comments from Sh. RA Lal(Consultant) and other details provided in this case, the Committee approved the input output norms as under:

| S.N. | Export Items | Qty. (In Nos.) | Details of Import | Qty. Allowed |
|------|---|-------------------|---|---------------------|
| 01 | Gents Half Sleeve Shirt Made of 100% Polyester Dyed Woven Fabric GSM- 79 (Style No. P10542) | 12000 | 100% Polyester Dyed Woven Fabric GSM-79 (Tolerance + or – 10%) | 3.14 Sa Mtra/Pa |
| 03 | Gents Half Sleeve Shirt Made of 100% Polyester Yam Dyed Woven Fabric GSM- 82 (Style No. P14779) | 7000 | 100% Polyester Yam Dyed Woven Fabric GSM-82 (Tolerance + or - 10%) | 2.95 Sq. Mtrs/Pc |
| 04 | Gents Half Sleeve Shirt Made of 100% Polyester Dyed Woven Fabric GSM- 81 (Style No. P22212) | 9000 | 100% Polyester Dyed Woven Fabric GSM-81 (Tolerance + or – 10%) | 2.70 Sq. Mtrs/Pc |
| | Gents Half Sleeve Shirt Made of 91% Polyester 9% Elastane Yam Dyed Woven Fabric GSM- 102 (Style No. P16595) | 2500 | 91% Polyester 9% Elastane Yam Dyed Woven Fabric GSM- 102 | 2.97 Sq. Mtrs/Pc |
| 05 | Gents Half Sleeve Shirt Made of 92% Polyester 8% Elastane Dyed Woven Fabric GSM- 115 (Style No. P16595) | 1500 | (Tolerance + or - 10%) 92% Polyester 8% Elastane Yam Dyed Woven Fabric GSM- 115 | 3.10 Sq. Mtrs/Pc |
| 06 | Ladies Shirt (Full Sleeve) Made of 88% Polyester 12% Spandex Dyed Woven Fabric GSM-85 (Style No. P16540) | 1000 | (Tolerance + or – 10%) 88% Polyester 12% Elastane Yam Dyed Woven Fabric GSM-85 | 3.06 Sq. Mtrs/Pc |
| 07 | Ladies Shirt (Full Sleeve) Made of 70% Polyester 22% Nylon 8% Spandex Yam Dyes Woven Fabric GSM-99 (Style No. P16540) | 2000 | (Tolerance + or – 10%) 70% Polyester 22% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-99 | 3.06 Sq. Mtrs/Pc |
| 8 | Ladies Shirt (Full Sleeve) Made of 48% Polyester 44% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-93 (Style No. P16540) | 2000 | (Tolerance + or – 10%) 48% Polyester 44% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-93 (Tolerance + or – 10%) | 3.06 Sq. Mtrs/Pc |

| 09 | Ladies Shirt (Full Sleeve) Made of 92% Polyester 8% Spandex Dyed Woven Fabric GSM-115 (Style No. P21734) | 1000 | 92% Polyester 8% Spandex Dyed Woven Fabric GSM-115 (Tolerance + or – 10%) | 1 |
|----|---|------|--|---|
|----|---|------|--|---|

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subjected to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bills.

| Case No. 02 | M/s. Richa Clobal Farmert D. T. |
|--|---|
| NC Meeting No.03-AM21 dated 17.09.2020 | M/s. Richa Global Exports Pvt. Ltd. (SPL) |
| actually held on 02.11.2020 | F. No. 01/84/171/00433/AM-21/DES-V |

Decision: M/s. Richa Global Exports Pvt. Ltd. (SPL) vide their application dated 19.10.2020 has furnished size wise export quantity and The firm has pointed out that sharing CIM for each export would be not at all viable as advised by Norms Committee in its meeting No.01/AM21 dated 30.09.2020 for requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|--|-----|--------------------------------------|-------------|
| Ladies Maxi Dress (Style No.007562) 100% Polyester Printed Woven Fabric GSM 120 (Tolerance + or -10%) le copy of the application is being | | Fabric GSM 120 (Tolerance + or -10%) | recommended |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.03 | M/s. Richa Global Exports Pvt. Ltd. (SPL) |
|--|---|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00436/AM-21/DES-V |

Decision: M/s. Richa Global Exports Pvt. Ltd. (SPL) vide their application dated 21.10.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee decided to ask the firm to furnish the sample for export product (Style No.560958).

| Case No.04 | M/s. Shahi Exports Pvt. Ltd. (SPL) |
|--|------------------------------------|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00437/AM-21/DES-V |
| Decision: M/s. Shahi Exports Pyt. Ltd. (SPL) | |

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 12.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel

and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty recommended |
|--|-----|---|--------------------|
| Mens Cargo Trouser (Style No.115186) made of 100% Polyester Printed Woven Fabric GSM 225 and 100% polyester | | 100% Polyester Printed Woven Fabric GSM 225 (Tolerance + or – 10%) | 2.25 Sq. Mtrs./Pcs |
| PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or -10%) | | 100% Polyester PU Coated Dyed woven Fabric GSM 195 (Tolerance + or – 10%) | 0.25 Sq. Mtrs./Pcs |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.05 | M/s. Shahi Exports Pvt. Ltd. (SPL) | | |
|--|------------------------------------|--|--|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00438/AM-21/DES-V | | |

Decision: M/s. Shahi Exports PVt. Ltd. (SPL) vide their application dated 13.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty recommended |
|--|---------|--|---------------------|
| Ladies Jacket with Hood (Style No.126328) made of 100% polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or - 10%) 1 | Nos. Wo | 100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%) | 204614 Sq. Mtrs. |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.06 | |
|--|---|
| NC Meeting No 03 AM21 det 115 co | M/s. Shahi Exports Pvt. Ltd. (SPL) F. No. 01/84/171/00439/AM-21/DES-V |
| Decision: M/s. Shahi Exports PVt Ltd (SDL) | |

Decision: M/s. Shahi Exports PVt. Ltd. (SPL) vide their application dated 12.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|---|------|------------------------|-------------|
| Mens Jacket with Hood (Style No.126329) made of 100% polyester PU Coated Dyed Woven Fabric GSM 160 (Tolerance + or - 10%) | Nos. | 100% Polyant BV S | recommended |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.07 | M/s. Shahi Exports Pvt. Ltd. (SPL) |
|--|------------------------------------|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00440/AM-21/DES-V |

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 13.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|--|---------------|---|--|
| Ladies Jacket with Hood (Style No.126328) made of 100% Polyester PU Coated Dyed Woven Fabric GSM 145 and 100% Polyester PU Coated Printed Woven Fabric GSM150 (Tolerance + or – 10%) | 48160 Nos. | 100% Polyester PU Coated dyed Woven Fabric GSM 145 (Tolerance + or – 10%) 100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%) | 81872 Sq. Mtrs. 55384 Sq. Mtrs. |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.08 | M/s. Shahi Exports Pvt. Ltd. (SPL) |
|--|------------------------------------|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | F. No. 01/84/171/00441/AM-21/DES-V |

Decision: M/s. Shahi Exports PVt. Ltd. (SPL) vide their application dated 14.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|--|------|---|---------------------|
| Mens Cargo shorts (Style No.103652) made of 98% Cotton 2% Elastane (Spandex Dyed Woven Fabric GSM 285 (Tolerance + or - 10%) he copy of the application is being | NOS. | 98% cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%) | 110865 Sq. Mtrs. |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.09 | M/a Calada B |
|--|--|
| NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020 | M/s. Gokaldas Exports Ltd. (SPL) F. No. 01/84/171/00442/AM-21/DES-V |

Decision: M/s. Gokaldas Exports Ltd. (SPL) vide their application dated 22.10.2020 has requested for prior fixation of norms for Ladies (Sleeveless) of Columbia Style No.7157 under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|--|-----|--|------------------------------------|
| Ladies Shirt (Sleeveless) made of 100% Polyester Rip stop woven Fabric width 58 inches + or - 5% GSM 81 + or - 10% Style No.7157 | Nos | 100% Polyester Rip stop woven Fabric width 58 inches + or - 5% GSM 81 + or - 10% | recommended 125959 Sq. Mtrs. |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| Case No.10 | M/s Cakaldas E + X - X - X |
|--|------------------------------------|
| NC Meeting No.03-AM21 dated 17.09.2020 | M/s. Gokaldas Exports Ltd. (SPL) |
| actually held on 02.11.2020 | F. No. 01/84/171/00443/AM-21/DES-V |

Decision: M/s. Gokaldas Exports Ltd. (SPL) vide their application dated 22.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List | Qty | Details of import item | Qty |
|--|------|--|-----------------------|
| Women sleeveless Tops made of 100% Cotton Denim woven Yarn Dyed Fabric width 57 inches + or - 5% GSM 170 + or - 10% Style No.677365 e copy of the application is being for the copy of the application is being for the style No.677365 | Nos. | 100% Cotton Denim woven Yarn Dyed Fabric width 57 inches + or - 5% GSM 170 + or - 10% | 47234.57 Sq. Mtrs. |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

| ase No.11 | M/s. Shahi Exports Pvt. Ltd. (SPL) |
|--|------------------------------------|
| C Meeting No.03-AM21 dated 17.09.2020 ctually held on 02.11.2020 | F. No. 01/84/171/00444/AM-21/DES-V |

Decision: M/s. Shahi Exports PVt. Ltd. (SPL) vide their application dated 21.10.2020 has requested for prior fixation of norms for Style No.103159 under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to refer the case to Shri R.A. Lal, Consultant.